

Dak Register For Month Starting on 01/11/2024

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Dia ry No.	Date of Rece ipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Ac tio n Ta ke n	L in k Fi le
651 9/20 24	01/1 1/20 24	NIL DATED: 30/10/2024	ARVIND KUMAR UDC	1 day CL on 01/11/2024- Reg.		TO (Admn)		
652 0/20 24	01/1 1/20 24	NIL DATED: 30/10/2024	RAKESH KUMAR MTS	1 day EL on 01/11/2024 - Reg.		TO (Admn)		
652 1/20 24	01/1 1/20 24	NIL DATED: 30/10/2024	ASHOK KUMAR, UDC	1 day EL on 01/11/2024 - Reg.		TO (Admn)		
652 2/20 24	01/1 1/20 24	NIL DATED: 30/10/2024	ANKIT LDC	permission to avail one day casual leave-reg.		TO (Admn)		
652 3/20 24	01/1 1/20 24	NIL DATED: 30/10/2024	ASHOK KUMAR, UDC	Apply for the post of UDC on deputation in GSTAT - Reg.		TO (Admn)		
652 4/20 24	01/1 1/20 24	NIL DATED: 30/10/2024	AMIT, UDC	1 day CL on 01/11/2024- Reg.		TO (Admn)		
652 5/20 24	01/1 1/20 24	F. NO. REM/ 6 (A)/ 289/2023- REV/ 4097 DATED: 28/10/2024	CHETAN KUMAR JAIN	Withdrawal of Excise Appeal No.Excise/50462/ 2024 in the matter of appeal filed before the Honble CESTAT filed against OIA No.41- 43(RLM)CE/JPR/ 2023 dated: 17.08.2023 in r/oM/s SanjogSteels Pvt	DR(J)			

				Ltd-Reg				
652 6/20 24	01/1 1/20 24	NIL DATED: 05/11/2024	DY/ASST. REGISTRAR (APPEAL BENCH)	Virtual hearing larger bench causelist - Reg.	PA			
652 7/20 24	01/1 1/20 24	NIL DATED: 08/11/2024	DY. REGISTRAR/ TECHNICAL OFFICER, CENTRAL REGISTRY.	Central Registry cause list for Defect Matters - reg.	PA			
652 8/20 24	01/1 1/20 24	NIL DATED: 30/10/2024	NISHA , LDC	1 day EL on 01/11/2024 - Reg.		TO (Admn)		
652 9/20 24	01/1 1/20 24	NIL DATED: 30/10/2024	JAGDISH CHAND , M.T.S.	1 day CL on 01/11/2024- Reg.		TO (Admn)		
653 0/20 24	01/1 1/20 24	NIL DATED: 30/10/2024	PARMOD KUMAR, SPS	1 day CL on 01/11/2024- Reg.		TO (Admn)		
653 1/20 24	01/1 1/20 24	NIL DATED: 30/10/2024	JASBIR SINGH, COURT MASTER	Forwarding of Application for the post of Court Officer in GSTAT (on Deputation) - Reg		TO (Admn)		
653 2/20 24	01/1 1/20 24	NIL DATED: 01/11/2024	DIKSHA SINGH, STENO-1	Regarding permission to delete the uploaded order sheet from website - Reg.	PA to Registrar			
653 3/20 24	01/1 1/20 24	F. NO. 1/1/2022-CHSL-2022(NOM.) L-08 DATED:24/10/2024	ASHESH CHOUDHARY TO THE GOVT. OF INDIA	Combined Higher Secondary Level Examination, 2020- Forwarding dossier (s) of selected candidate (s) for the post of LDC- Reg.		TO (Admn)		
653 4/20 24	01/1 1/20 24	F. NO. G/ SPC/ 21/ 2022/05/C DATED: 18/10/2024	GAURAAN, ADV., SENIOR	Memo of Fee - Reg.		TO (Admn)		

			PANEL COUNSEL, UNION OF INDIA					
653 5/20 24	01/1 1/20 24	F. NO. A- 25/ SPL. CASUAL LEAVE / CHE/ 2007 DATED: 28/102024	G. SHRIDHAR, SPS	Request for grant of special Casual Leave - Reg.		TO (Admn)		
653 6/20 24	01/1 1/20 24	NIL DATED: 01/11/2024	POOJA LDC	1 day EL on 04/11/2024 - Reg.		TO (Admn)		
653 7/20 24	01/1 1/20 24	NIL DATED: 01/11/2024	GAURAV MEHRA	Vacancy Circular Retd Govt.Servants as Consultants (Asst. CM), (SO - Protocol), (Asst SO- Protocol), (PS) on contract basis in Lokpal of India - Reg.		TO (Admn)		
653 8/20 24	01/1 1/20 24	NIL DATED: 01/11/2024	CESTAT HYDERABAD	Forwarding of certificate of Relinquishment chargers of Sh. T. Viswa Prakash, CESTAT, Hyderabad - Reg.		TO (Admn)		
653 9/20 24	01/1 1/20 24	NIL DATED: 01/11/2024	NITISH KUMAR, LDC	1 day CL on 04/11/2024 - Reg.		TO (Admn)		
654 0/20 24	01/1 1/20 24	NIL DATED: 01/11/2024	NITISH KUMAR, LDC	Withdrawal of CL leave - Reg.		TO (Admn)		
654 1/20 24	01/1 1/20 24	NIL DATED: 01/11/2024	SHANKAR PRASAD MOHANTY, MTS	1 day EL on 30/10/2024- Reg.		TO (Admn)		
654 2/20 24	01/1 1/20 24	NIL DATED: 01/11/2024	SHANKAR PRASAD MOHANTY, MTS	Joining Report on 01/11/2024- Reg.		TO (Admn)		
654	01/1	NIL DATED: 30/10/2024	ANITHA	Regarding	Accou			

3/20 24	1/20 24		JAYAKUMAR , SPS	reimbursement of the payment made for the items Purchased for serving tea/ refreshment to Honble M(J) Dr. Rachna Gupta - Reg.	nt Sectio n			
654 4/20 24	01/1 1/20 24	NIL DATED: 01/11/2024	CESTAT HYDERABAD	Monthly Statement of Pending and Disposal of appeals for the month of October 2024 - Reg.		AR (Comp .)		
654 5/20 24	01/1 1/20 24	NIL DATED: 01/11/2024	CESTAT HYDERABAD	E- Hearing statement for the month of October 2024 - Reg.	PA			
654 6/20 24	01/1 1/20 24	NIL DATED: 01/11/2024	CESTAT CHENNAI	Disposal - Reg.	PA			
654 7/20 24	01/1 1/20 24	F. NO. 23(33)/ POSTING/ GR.B,C,D, / CESTAT / 2017/ VOL-IV / ADMIN DATED: 30/10/2024	MONIKA DEVI (TECHNICAL OFFICER)	Office Order - Reg.	PA			
654 8/20 24	01/1 1/20 24	NIL	TO, CR, SECTION	Central Registry (E- Hearing Statement for the month of October 2024) - Reg.	PA			
654 9/20 24	01/1 1/20 24	NIL DATED: 01/11/2024	CESTAT ADMIN, AHMEDABA D	Permission for Pronouncement of Reserved Orders After Four Months in r/o Shri Ramesh Nair, Honble M(J) - Reg.	PA to Regist rar			
655 0/20 24	04/1 1/20 24	NIL DATED: 01/11/2024	GAURAV MEHRA	Engagement of retired Govt. Servants as		TO (Admn)		

				Consultants - Registrar(Judicial), Registrar(Administration) & Registrar (IT) on contract basis in Lokpal of India - Reg.				
655 1/20 24	04/1 1/20 24	NIL	NISHA , LDC	Joining Report on 04/11/2024 - reg.		TO (Admn)		
655 2/20 24	04/1 1/20 24	NIL DATED: 01/11/2024	CESTAT ADMIN	Offer of appointment-Reg.		TO (Admn)		
655 3/20 24	04/1 1/20 24	NIL DATED: 04/11/2024	P V SUBBARAO M(T)	Life certificate for pension- Reg.		TO (Admn)		
655 4/20 24	04/1 1/20 24	NIL DATED: 01/11/2024	MUKESH GUPTA, DEPUTY REGISTRAR	CGHS Medical Reimbursement Claim Form - Reg.		TO (Admn)		
655 5/20 24	04/1 1/20 24	NIL DATED:01/11/2024	MUKESH GUPTA, DEPUTY REGISTRAR	CGHS Medical Reimbursement Claim Form - Reg.		TO (Admn)		
655 6/20 24	04/1 1/20 24	NIL DATED: 30/10/2024	SPS TO HONBLE PRESIDENT	Tax Invoice-cum-Receipt dated 24/10/2024 for the billing period of invoice 24/10/2024 to 23/11/2024 of Rs. 1414.82 of Rail Tel Corporation of India Limited-reg.	Account Section			
655 7/20 24	04/1 1/20 24	NIL DATED: 30/10/2024	J.K. GOLAY, SPS TO HONBLE PRESIDENT, CESTAT	Permission for correction in uploading order-Reg.	PA to Registrar			
655	04/1	NIL	PUSHKAR	Joining Report on		TO (

8/20 24	1/20 24		SINGH, MTS	21/10/2024 - Reg.		Admn)		
655 9/20 24	04/1 1/20 24	NIL DATED: 04/11/2024	KULDEEP SINGH, MTS	Compensatory leave on 01/11/2024 in Lieu of day duty (Chowkidar duty) on 27/10/2024 - Reg.		TO (Admn)		
656 0/20 24	04/1 1/20 24	NIL	RAKESH KUMAR MTS	Joining report on 04/11/2024 - Reg.		TO (Admn)		
656 1/20 24	04/1 1/20 24	NIL DATED: 30/10/2024	K. ANPAZHAKA N M(T), CESTAT, KOLKATA.	Joining Report on 30/10/2024 - Reg.		TO (Admn)		
656 2/20 24	04/1 1/20 24	NIL DATED: 04/11/2024	ANJANI, HINDI TRANSLATIO N	1 day CL on 01/11/2024 & half day CL on 04/11/2024- Reg.		TO (Admn)		
656 3/20 24	04/1 1/20 24	NIL DATED: 04/11/2024	SOMBIR, LDC	1 day CL on 01/11/2024 - Reg.		TO (Admn)		
656 4/20 24	04/1 1/20 24	NIL DATED: 04/11/2024	Y. VEDA PRAKASH STENO G-I, CESTAT, HYDERABAD	Intimation of joining of Honble M(T) Sh. A.K. Jyotishi - Reg.		TO (Admn)		
656 5/20 24	04/1 1/20 24	NIL DATED: 04/11/2024	ARVIND KUMAR, CASH SECTION .	Intimation Regarding applying for Integrated 70th (Preliminary) Combined Competitive Examination Bihar Public Service Commission, Patna - Reg.		TO (Admn)		
656 6/20	04/1 1/20	NIL DATED: 04/11/2024	ANAND MANDAL ,	hindi revenue-reg.		TO (Admn)		

24	24		SENIOR TRANSLATOR OFFICER, HINDI - 4 DEPARTMENT OF REVENUE)		
656 7/20 24	04/1 1/20 24	NIL DATED: 04/11/2024	KISHAN KUMAR, ASSISTANT SECTION OFFICER.	RTI Application submitted by Sh. Satyabir Singh - reg.		CPIO		
656 8/20 24	04/1 1/20 24	NIL DATED: 04/11/2024	SHENAJ BANO , P.A. TO HONBLE PRESIDENT .	monthly disposal statement of appeals October, 2024- Reg.	PA			
656 9/20 24	04/1 1/20 24	NIL DATED: 04/11/2024	EASTERN ZONAL BENCH KOLKATA	Monthly Disposal Oct 2024 - Reg.	PA			
657 0/20 24	04/1 1/20 24	NIL DATED: 04/11/2024	CESTAT HYDERABAD	Monthly Disposal Statement- Honble M(J) Shri Angad Prasad- October 2024 - Reg.	PA			
657 1/20 24	04/1 1/20 24	F. NO. 30(22)/ APPT- MEMBER/ CESTAT/ ADMN- 2023 DATED: 30/10/2024	MONIKA DEVI (TECHNICAL OFFICER)	Office Order of Mr. Angad Prasad, has assumed the charge of M (J) at CESTAT, Hyderabad on 25.10.2024 (F/N) - Reg.	PA			
657 2/20 24	04/1 1/20 24	NIL DATED: 04/11/2024	SHRI SUDHAKARA N ADUTHILA	Disposal Statement for October 2024 in r/o Shri C J Mathew, Honble M(T) - Reg.	PA			
657 3/20 24	04/1 1/20 24	F. NO. 23(34)/ POSTING/ GR. B,C,D./ CESTAT/ ADMN.- 2012-	MONIKA DEVI (TECHNICAL	Office Order (Kuldeep Singh, MTS posted with	PA			

		VOL (IV) DATED: 01/11/2024	OFFICER)	Smt. Binu Tamta, M(J) w.e.f. 04/11/24 to 14/11/24 & Shri Ram Meena, MTS posted with Ms. Hemambika R. Priya M(T) w.e.f. 04/11/24 to 08/11/24 - Reg.				
657 4/20 24	04/1 1/20 24	NIL DATED: 04/11/2024	CESTAT CHANDIGAR H	Regarding arrangements for Honble President for tour - Reg.	CT Sectio n			
657 5/20 24	04/1 1/20 24	NIL DATED: 04/11/2024	PIYUSH BADHE	Written Synopsis on behalf of revenue in Appeal C/ 85110/13- Mum- Reg.		DR, Custo ms .		
657 6/20 24	05/1 1/20 24	NIL DATED: 04/11/2024	MOHIT YADAV, UDC	1 day CL on 01/11/2024- Reg.		TO (Admn)		
657 7/20 24	05/1 1/20 24	NIL	BUDH SAIN, MTS	Joining Report on 04/11/2024 - Reg.		TO (Admn)		
657 8/20 24	05/1 1/20 24	NIL DATED: 04/11/2024	P.A. AUGUSTIAN , CESTAT, BANGALORE	Seeking Casual leave and RH with station leave permission - Reg.		TO (Admn)		
657 9/20 24	05/1 1/20 24	F. NO. 01/ CESTAT / HYD/ ESTT/ 17-II/ 246 DATED: 24/10/2024	DR, CESTAT, HYDERABAD	Renewal of existing lease deed for further period of 03 (Three) years w.e.f. 03.11.2023 to 02.11.2026 - Reg.		TO (Admn)		
658 0/20 24	05/1 1/20 24	F. NO. A-11(1) / VACANCIES / CHE / 2016 . DATED: 28/10/2024	MOHINDER SINGH DR/HOO	Forwarding of Select List for the post of Court Master- Reg.		TO (Admn)		
658 1/20	05/1 1/20	NIL DATED: 01/04/2024	CHANDER KANTA, SPS	4 days EL from 11th Nov. to 14th		TO (Admn)		

24	24			Nov. 2024 - Reg.)		
658 2/20 24	05/1 1/20 24	F. NO. 38(1)/ RET/ SB- MJ / CESTAT/ CHE/ 2024 DATED: 29/10/2024	G SHRIDHAR, SPS FOR DY. REGISTRAR/ DDO	Sanction of final TA/DA claim of Ms Sulekha Beevi CS Honble M(J) (Retd) - Reg.	TO (Admn)		
658 3/20 24	05/1 1/20 24	NIL DATED: 28/10/2024	T. VISWA PRAKASH, DEPUTY REGISTRAR/ HOO, CESTAT- HYDERABAD	Assignment of charges to look after day to day funtion of CESTAT, Hyderabad- Reg.	TO (Admn)		
658 4/20 24	05/1 1/20 24	NIL DATED: 29/10/2024	AJITH K JOSEPH , REGIONAL DIRECTOR	IMG, RC, Kochi- Periodical increment certificate in r/o Smt. Suja B Pillai, DR on deputation as Associate Professor - Reg.	TO (Admn)		
658 5/20 24	05/1 1/20 24	NIL DATED: 04/11/2024	CESTAT ALLAHABAD	Joining report of Sh. Swapnil Tiwari, Assistant Registrar- Reg.	TO (Admn)		
658 6/20 24	05/1 1/20 24	NIL DATED: 04/11/2024	CESTAT ALLAHABAD	leave application of Sh. Swapnil Tiwari, Assistant Registrar- Reg.	TO (Admn)		
658 7/20 24	05/1 1/20 24	NIL DATED: 04/11/2024	CESTAT, CHANDIGAR H	Fwd: OA No. 060/00390/2024 in the case of VIJAY KUMAR Vs UOI AND OTHERS - Reg.	TO (CL)		
658 8/20 24	05/1 1/20 24	NIL DATED: 04/11/2024	ARCHANA, STENO GRADE - I	Application for Child care leave from 20 may,2024 to November 04, 2024. - Reg.	TO (Admn)		
658	05/1	NIL DATED: 04/11/2024	HARSHITA	EL from	TO (

9/20 24	1/20 24		PANDEY, ASSISTANT REGISTRAR, CESTAT, NEW DELHI	12/11/2024 to 13/11/2024 - Reg.		Admn)		
659 0/20 24	05/1 1/20 24	F. NO. CESTAT/ MUM/ ACCOUNTS - SEC./ 2024 DATED: 26/09/2024	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	Forwarding of R.E. 2024-25 and B.E. 2025-26 in r/o Demand no. 35- Department of Revenue - Regarding	Account Section			
659 1/20 24	05/1 1/20 24	NIL DATED: 04/11/2024	CESTAT, CHANDIGAR H	Monthly statement for the month of October- 2024 - Reg.		AR (Comp .)		
659 2/20 24	05/1 1/20 24	NIL DATED: 04/11/2024	CESTAT ALLAHABAD	monthly statement for the month of Oct 2024- Reg.		AR (Comp .)		
659 3/20 24	05/1 1/20 24	F. NO. CESTAT / MUM / ADMN/ GEM PROCUREMENT / 2022 DATED: 30/10/2024	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	Proposal for administrative approval for purchase of 15 desktop and 15 printers- Reg.		AR (Comp .)		
659 4/20 24	05/1 1/20 24	F. NO. CESTAT / MUM/ ADMN / IDENTITY CARD / 2019 DATED: 25/10/2024	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	Issuing of MHA Identity Card - reg.	CT Section			
659 5/20 24	05/1 1/20 24	F. NO. CESTAT / AHD/ MISC. (ADMN) 27/22 DATED: 28/10/2024	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABA D	List of Holidays to be observed in CESTAT Ahmedabad - Reg.		TO (Admn)		
659 6/20 24	05/1 1/20 24	F. NO. 53/ VIGILANCE / CESTAT / ALLD/ - 2018 DATED: 28/10/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR/ HOO	Observance of Vigilance Awareness Week 2024 - Reg.		TO (CL)		

659 7/20 24	05/1 1/20 24	F. NO. GEN/REV/OIO / 20207 / 2024 - REV- O/O COMMR- CUS- PREV- JODHPUR/ 2512 DATED: 30/10/2024	SUGRIVE MEENA COMMISSIO NER OF CUSTOMS(PR EV.)	Filling of Misc. Application for early hearing in Customs Appeal No. C/ 52113/2024, in the case of M/s Synergy Steel Lt. Alwar Vs. Commr of Customs, jodhpur , Hqrs. jaipur - Reg.	DR(J)			
659 8/20 24	05/1 1/20 24	NIL DATED: 24/10/2024	T.VISWA PRAKASH, DR CESTAT, HYDERABAD	Listing of ROM application before the Bench not constituted by the Honble President - Reg.	PA			
659 9/20 24	05/1 1/20 24	F. NO. 11(3)/ COMP / MISC REGISTRY / 2024 DATED: 04/11/2024	HARSHITA PANDEY, ASSISTANT REGISTRAR, CESTAT, NEW DELHI	Circular - reg.	PA			
660 0/20 24	05/1 1/20 24	NIL DATED: 04/11/2024	CESTAT ALLAHABAD	Monthly Disposal Statement of Appeals (October, 2024) of M(J) - Reg.	PA			
660 1/20 24	05/1 1/20 24	NIL DATED: 04/11/2024	EASTERN ZONAL BENCH KOLKATA	Monthly Disposal statement of appeals (October 2024) Ashok Jindal (M.J) - Reg.	PA			
660 2/20 24	05/1 1/20 24	NIL DATED: 04/11/2024	CESTAT ALLAHABAD	Monthly Disposal Statement of appeals (October,2024) of M(T) - Reg.	PA			
660 3/20 24	05/1 1/20 24	F. NO. 23(33) / POSTING / GR- B, C, D / CESTAT/ 2017 / VOL-	MONIKA DEVI TECHNICAL	Officer Order (Ms. Archana, Steno - I is posted	PA			

		IV / ADMIN DATED:04/11/2024	OFFICER(AD MN)	with Smt. Binu Tamta, M(J) - Reg.				
660 4/20 24	05/1 1/20 24	NIL DATED: 04/11/2024	CESTAT ALLAHABAD	Monthly Disposal statement of appeals (October, 2024) of M(J) - Reg.	PA			
660 5/20 24	05/1 1/20 24	NIL DATED: 04/11/2024	CESTAT ALLAHABAD	Monthly Disposal Statement of Appeals (October, 2024) of M(T) - Reg.	PA			
660 6/20 24	05/1 1/20 24	NIL DATED: 04/11/2024	P.A. AUGUSTIAN , CESTAT, BANGALORE	Fwd of Monthly Disposal Statement - Reg.	PA			
660 7/20 24	05/1 1/20 24	F. NO. 4 / COMP SEC/ BIOMETRIC / REPAIR/ 2016 DATED: 04/11/2024	HARSHITA PANDEY, ASSISTANT REGISTRAR, CESTAT, NEW DELHI	Circular - reg.	PA			
660 8/20 24	05/1 1/20 24	NIL DATED: 28/10/2024	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	Originally signed notesheets by honble President - reg.	PA to Registrar			
660 9/20 24	05/1 1/20 24	NIL DATED: 04/11/2024	CESTAT CHANDIGAR H	Earned Leave application in r/o Honble M(J) Shri S. S. Garg- Reg.		TO (Admn)		
661 0/20 24	05/1 1/20 24	NIL	RAM KUMAR MTS	Joining Report on 04/11/2024 - Reg.		TO (Admn)		
661 1/20 24	05/1 1/20 24	NIL	SUSHMA RANI PAL MTS	Joining Report on 04/11/2024 - Reg.		TO (Admn)		
661 2/20 24	05/1 1/20 24	NIL DATED: 04/11/2024	PANKAJ KUMAR MALLICK, LIA, CESTAT, NEW DELHI	2 days CL from 05/11/2024 to 06/11/2024 - Reg.		TO (Admn)		

661 3/20 24	05/1 1/20 24	NIL DATED: 23/10/2024	AJAY SHARMA M(J) CESTAT MUMBAI.	Taking Casual leave for one day on 25/10/2024 - Reg.		TO (Admn)		
661 4/20 24	05/1 1/20 24	NIL DATED: 29/10/2024	C J MATHEW, MEMBER (TECHNICAL)	EL from 4th Nov. 2024 to 8th Nov.2024 - Reg.		TO (Admn)		
661 5/20 24	05/1 1/20 24	NIL DATED: 29/10/2024	DR. SUVENDU KUMAR PATI M(J)	Request for permission to leave the Headquarters during Court vacation - Reg.		TO (Admn)		
661 6/20 24	05/1 1/20 24	NIL DATED: 28/10/2024	M.AJIT KUMAR M(T) CESTAT, CHENNAI.	1 day CL on 29th October , 2024 - Reg		TO (Admn)		
661 7/20 24	05/1 1/20 24	NIL DATED: 28/10/2024	M. AJIT KUMAR, M(T) CESTAT, CHENNAI	2 days EL from 28th & 29th October, 2024 - Reg.		TO (Admn)		
661 8/20 24	05/1 1/20 24	NIL DATED: 24/10/2024	S. S. GARG, M(J)	request to grant one day casual leave-reg.		TO (Admn)		
661 9/20 24	05/1 1/20 24	NIL DATED: 05/11/2024	A. K. JYOTISHI, M(T)	5 days EL from 04/11/2024 to 08/11/2024 - Reg.		TO (Admn)		
662 0/20 24	05/1 1/20 24	NIL DATED: 24/10/2024	S.S. GARG M(J)	1 day CL on 05/11/2024 - Reg.		TO (Admn)		
662 1/20 24	05/1 1/20 24	NIL DATED: 04/11/2024	CESTAT ALLAHABAD	Submission of Leave Application and Undertaking - Reg.		TO (Admn)		
662 2/20 24	05/1 1/20 24	NIL DATED: 04/11/2024	PARMOD KUMAR, SPS, CESTAT, NEW DELHI	Regarding reimbursement of the payment made for the items purchased for serving tea/ refreshment to	Account Section			

				Honble M(T) - Shri P.V. Subba Rao - Reg.				
662 3/20 24	05/1 1/20 24	NIL	JUSTICE DILIP GUPTA, HONBLE PRESIDENT- CESTAT.	Travelling allowance bill for tour - reg.	Accou nt Sectio n			
662 4/20 24	05/1 1/20 24	NIL DATED: 04/11/2024	SPS TO HONBLE PRESIDENT, CESTAT	sumptuary allowance bills of Sep 2024 to Oct 2024 -honble justice dilip gupta, President for reimbursement. - reg.	Accou nt Sectio n			
662 5/20 24	05/1 1/20 24	NIL DATED: 04/11/2024	EASTERN ZONAL BENCH KOLKATA	Verification of physical statement with system generated statement- Reg.		AR (Comp .)		
662 6/20 24	05/1 1/20 24	NIL DATED: 04/11/2024	EASTERN ZONAL BENCH KOLKATA	E hearing for the month of Oct 2024-reg.	PA			
662 7/20 24	05/1 1/20 24	NIL DATED: 04/11/2024	EASTERN ZONAL BENCH KOLKATA	Verification of physical statement with system generated statement- Reg.		AR (Comp .)		
662 8/20 24	05/1 1/20 24	NIL DATED: 04/11/2024	L R LEGAL	Adjournment letter . - Reg.	DR(J)			
662 9/20 24	06/1 1/20 24	NIL DATED: 05/11/2024	SURAJ SINGH , MTS	1 day CL on 04/11/2024 - Reg.		TO (Admn)		
663 0/20 24	06/1 1/20 24	NIL DATED: 05/11/2024	SACHIN CHOUDHAR Y, LDC	1 day CL on 04/11/2024 - Reg.		TO (Admn)		
663 1/20	06/1 1/20	NIL DATED: 05/11/2024	SHANKAR PRASAD	1 day EL on 04/11/2024 - Reg.		TO (Admn)		

24	24		MOHANTY, MTS)		
663 2/20 24	06/1 1/20 24	NIL DATED: 05/11/2024	SHANKAR PRASAD MOHANTY, MTS	Joining Report on 04/11/2024 - Reg.		TO (Admn)		
663 3/20 24	06/1 1/20 24	NIL DATED: 05/11/2024	ARVIND KUMAR, CASH SECTION .	EL from 06/11/2024 to 14/11/2024 - Reg.		TO (Admn)		
663 4/20 24	06/1 1/20 24	NIL	DEVENDER KUMAR GROVER LDC	Joining Report on 04/11/2024 - Reg.		TO (Admn)		
663 5/20 24	06/1 1/20 24	NIL DATED: 04/11/2024	RANJU MADHRA, SPS	Offer of appointment- Reg.		TO (Admn)		
663 6/20 24	06/1 1/20 24	NIL DATED: 04/11/2024	ISTM	03 days offline Course on MS- Excel (Advance)(MS- Ex (Adv)-09)) to be conducted from 02nd to 04th Dec, 2024 - Reg		TO (Admn)		
663 7/20 24	06/1 1/20 24	F. NO. 11/ CESTAT / HYD/ ADMN/ 15-II/ 247 DATED: 30/10/2024	T.VISWA PRAKASH, DR/HOO, CESTAT, HYDERABAD	Forwarding of Intimation letter submitted by CESTAT, Hyderabad Officials for their application for SSC CGL Exam - 2024 - Reg.		TO (Admn)		
663 8/20 24	06/1 1/20 24	NIL DATED: 06/11/2024	SHRI SUDHAKARA N ADUTHILA	Leave application in r/o Honble M(T) Shri CJ Mathew - Reg.		TO (Admn)		
663 9/20 24	06/1 1/20 24	NIL DATED: 05/11/2024	DEVENDER	CGHS Medical Reimbursement Claim Form - Reg.		TO (Admn)		
664	06/1	F. NO. 05/ CESTAT/	BALASUBRA	Forwarding of		TO (

0/20 24	1/20 24	BANG/ RENT DATED: 05/11/2024	MANI S, AR, CESTAT, BANGALORE	lease cum- rental agreement, CESTAT, Bangalore office premises- Reg.		Admn)		
664 1/20 24	06/1 1/20 24	NIL DATED: 05/11/2024	SHRI SUDHAKARA N ADUTHILA	Leave application in r/o Honble M(T) Shri C J Mathew - Reg.		TO (Admn)		
664 2/20 24	06/1 1/20 24	NIL DATED: 05/11/2024	VIKASH, UDC	1 day CL on 06/11/2024 & 1 day RH on 07/11/2024 - Reg.		TO (Admn)		
664 3/20 24	06/1 1/20 24	NIL DATED: 05/11/2024	CESTAT AHMEDABA D	Monthly statement for the month of Oct. 2024 of CESTAT, Ahmedabad- Reg.		AR (Comp)		
664 4/20 24	06/1 1/20 24	F. NO. CESTAT - AHD/ E-HEARING/ DATED: 05/11/2024	UMA SHANKAR VERMA , DR CESTAT, AHMEDABA D	Report for E- hearing appeal & application for the period w.e.f 01/10/2024 to 31/10/2024 - Reg.	PA			
664 5/20 24	06/1 1/20 24	F. NO. CESTAT- AHD/ INWARD/ DATED: 05/11/2024	UMA SHANKAR VERMA , DR CESTAT, AHMEDABA D	Statement pendency, institution and disposal of appeals and stay application - Reg.		AR (Comp)		
664 6/20 24	06/1 1/20 24	NIL DATED: 25/10/2024	TRIANGLE EDUCATION SERVICE CENTRE PVT. LTD.	Re- reminder request to provide the Certified Copy of Final Order No. 50463/2020 dated 26.02.2020, in continuation to our earlier requests- Reg.	DR(J)			
664 7/20 24	06/1 1/20 24	NIL	ANIL G. SHAKKARW AR M(T), CESTAT,	Monthly Disposal Statement of appeals October 2024 - Reg.	PA			

			MUMBAI					
664 8/20 24	06/1 1/20 24	NIL DATED: 05/11/2024	K. RADHA SR. PRIVATE SECRETARY	Forwarding of Monthly Disposal Statement in r/o of Mrs. R. Bhagya Devi, Honble M(T) for the month of October 2024 - Reg.	PA			
664 9/20 24	06/1 1/20 24	NIL DATED: 05/11/2024	SHOBHA RAJESH, SPS TO M(J)	Monthly Disposal Stmnt- October 2024 - Reg.	PA			
665 0/20 24	06/1 1/20 24	NIL DATED: 05/11/2024	T.V. UNNIKRISHN AN, SPS, CESTAT MUMBAI	Disposal Statement - Reg.	PA			
665 1/20 24	06/1 1/20 24	NIL DATED: 05/11/2024	SANJAY PRASAD, STENO TO M(J)	Monthly disposal statement of appeals for the month of October,2024 - Reg.	PA			
665 2/20 24	06/1 1/20 24	NIL DATED: 05/11/2024	CESTAT HYDERABAD	Monthly Disposal Statement - Honble M(T) Shri A.K. Jyotishi - October 2024 - Reg.	PA			
665 3/20 24	06/1 1/20 24	NIL DATED: 05/11/2024	ASSISTANT REGISTRAR (CENTRAL SALES TAX BRANCH)	year wise list of central sales tax(db) case for the month of October-2024- Reg.	DR(J)			
665 4/20 24	06/1 1/20 24	NIL DATED: 04/11/2024	SOMESH ARORA M(J) CESTAT AHMEDABA D	Disposal Statement for the month of October , 2024 - Reg.	PA			
665 5/20	06/1 1/20	NIL DATED: 05/11/2024	CESTAT CHANDIGAR	E- Hearing statement for the	PA			

24	24		H	month of October, 2024 - Reg.				
665 6/20 24	06/1 1/20 24	NIL DATED: 05/11/2024	SHENAJ BANO, STENO I	Regarding permission to delete the uploaded Final order from the website- Reg.	PA to Registrar			
665 7/20 24	06/1 1/20 24	NIL DATED: 05/11/2024	PULLELA NAGESWAR A RAO M(T) CESTAT BANGALORE	Fwd Monthly Disposal Statement - Reg.	PA			
665 8/20 24	06/1 1/20 24	NIL DATED: 05/11/2024	DY. REGISTRAR/ TECHNICAL OFFER (CENTRAL REGISTRY)	Revised Causelist - reg.	PA			
665 9/20 24	06/1 1/20 24	NIL DATED: 04/11/2024	CESTAT ADMIN	Permission for Pronouncement of Reserved Order After Four Months of Shri Ramesh Nair, Honble M(J) - Reg.	PA to Registrar			
666 0/20 24	06/1 1/20 24	NIL DATED: 28/10/2024	C J MATHEW, MEMBER (TECHNICAL)	Permission for pronouncement of orders- Reg.	PA to Registrar			
666 1/20 24	06/1 1/20 24	NIL	ASST. REGISTRAR , SM BRANCH	SINGLE MEMBER BENCH E-Hearing Statement October 2024-reg.	PA			
666 2/20 24	06/1 1/20 24	NIL DATED: 28/10/2024	P.A. AUGUSTIAN M(J) , CESTAT, BANGALORE	Extension of period to pronounce reserved orders- Reg.	PA to Registrar			
666 3/20	06/1 1/20	NIL DATED: 05/11/2024	C J MATHEW, MEMBER	Permission for pronouncement of	PA to Registrar			

24	24		(TECHNICAL)	orders - Reg.	rar			
666 4/20 24	06/1 1/20 24	NIL DATED: 04/11/2024	J.K. GOLAY, SPS TO HONBLE PRESIDENT, CESTAT	Permission for uploading the correct order (Appeal No. 14 of 2015 The State of Tamil Nadu Vs Tvl. Ramco Cements Ltd.) - Reg.	PA to Regist rar			
666 5/20 24	06/1 1/20 24	NIL DATED: 05/11/2024	NITISH KUMAR, LDC	1 day CL on 06/11/2024 & 1 day RH on 07/11/2024 - Reg.	TO (Admn)			
666 6/20 24	06/1 1/20 24	NIL DATED: 05/11/2024	KULDEEP SINGH, MTS	1 day RH on 7th Nov. & 1 day CL on 8th November , 2024 - Reg.	TO (Admn)			
666 7/20 24	06/1 1/20 24	NIL DATED: 05/11/2024	MOHINDER SINGH DR/DDO	Bills for payment of CGEGIS and Encashment of EL to Ms Sulekha Beevi CS Honble M(J) (Retd) - Reg.	TO (Admn)			
666 8/20 24	06/1 1/20 24	NIL DATED: 05/11/2024	TEJO SHRI , STENO G-1	2 days CL from 06/11/2024 to 07/11/2024 - Reg.	TO (Admn)			
666 9/20 24	06/1 1/20 24	NIL DATED: 06/11/2024	DIKSHA SINGH, STENO-1	CGHS Medical Reimbursement Claim Form - Reg.	TO (Admn)			
667 0/20 24	06/1 1/20 24	F. NO. 29(51) / PEN / T.V. PRAKASH/ DR / CESTAT / HYD. / 2024 DATED: 05/11/2024	MONIKA DEVI (TECHNICAL OFFICER)	Retirement Order (Superannuation, Mr. T. Viswa Prakash, DR, of this Tribunal has retired from Govt. service w.e.f. 31.10.2024 (A/N) - Reg. - Reg.	PA			
667 1/20	06/1 1/20	NIL	VASA SESHAGIRI	Monthly Disposal Statement of	PA			

24	24		RAO M(T), CESTAT, CHENNAI	Appeals October , 2024 - Reg.				
667 2/20 24	06/1 1/20 24	F. NO. CESTAT/ AHM / M(J) / 2024 DATED: 05/11/2024	RAMESH NAIR M(J)	Disposal Statement for the month of october, 2024 - Reg.	PA			
667 3/20 24	06/1 1/20 24	F. NO. CESTAT/ AHM / M(J) / 2024 DATED: 04/11/2024	RAJU M(T), CESTAT, AHMEDABA D	Disposal Statement for the month of October - Reg.	PA			
667 4/20 24	06/1 1/20 24	F. NO. CESTAT/ AHD/ MJ/ SA/ 23 DATED: 04/11/2024	C L MAHAR, M(T)	Disposal Statement for the month of October,2024 - Reg.	PA			
667 5/20 24	06/1 1/20 24	NIL DATED: 04/10/2024	M. AJIT KUMAR, M(T) CESTAT, CHENNAI	Monthly Disposal Statement of Appeals October, 2024 -Reg.	PA			
667 6/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	HEERA LAL.	1 day RH on 07/11/2024 - Reg.		TO (Admn)		
667 7/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	BHAVNA SINGH, UDC	1 day RH on 07/11/2024 - Reg.		TO (Admn)		
667 8/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	ASHOK KUMAR, UDC	1 day RH on 07/11/2024 - Reg.		TO (Admn)		
667 9/20 24	07/1 1/20 24	NIL DATED: 04/11/2024	SANDEEP MTS	Compensatory leave on 01/11/2024 in lieu off 04/10/2024 - Reg.		TO (Admn)		
668 0/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	DEEPAK KUMAR MALIK, UDC	1 day CL on 05/11/2024 - Reg.		TO (Admn)		
668 1/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	DEEPAK KUMAR MALIK, UDC	1 day RH on 07/11/2024 - Reg.		TO (Admn)		
668	07/1	NIL	MAHENDER,	1 day RH on		TO (

2/20 24	1/20 24		LDC	07/11/2024 - Reg.		Admn)		
668 3/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	NISHA , LDC	1 day RH on 07/11/2024 - Reg.		TO (Admn)		
668 4/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	JAGDISH CHAND , M.T.S.	Compensatory leave on 08/11/2024 in lieu off chowkidar duty (Night) on 12/10/2024 - Reg.		TO (Admn)		
668 5/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	CESTAT CHENNAI.	Service Verification certificate - reg.		TO (Admn)		
668 6/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	CESTAT MUMBAI	Causelist - reg.	DR(J)	Court Master		
668 7/20 24	07/1 1/20 24	NIL DATED 06.11.2024	CESTAT, MUMBAI	Virtual Hearing Causelist - reg.	DR(J)	Court Master		
668 8/20 24	07/1 1/20 24	F. NO. 1 / 6/ RK/ PERS. / 2015- ADMN-II DATED: 06/11/2024	DR, CESTAT, CHANDIGAR H	Forwarding of joining report of Sh. Rajesh Kumar, UDC - Reg.		TO (Admn)		
668 9/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	ASHOK KUMAR, UDC	Joining report on 05/11/2024- Reg.		TO (Admn)		
669 10/20 24	07/1 1/20 24	NIL	BHAVNA SINGH, UDC	Nominee details - reg.		TO (Admn)		
669 1/20 24	07/1 1/20 24	F. NO. 60 / IA / CESTAT/ KOL / 2006 DATED: 05/11/2024	DR/DDO , CESTAT KOLKATA	Compliance of Internal Audit Report on account of CESTAT. Kolkata for the period from 01.04.2019 to 31.03.2023 - Reg.	Accou nt Sectio n	TO (Admn)		
669 2/20 24	07/1 1/20 24	F. NO. IV(16)/ REVIEW / GST / DELHI - SOUTH / CESTAT / GRANT 1286/ 24-25 DATED:	ASSISTANT COMMISSIO NER (REVIEW)	Request to provide certified copy of CESTAT Final order No.	DR(J)			

		24/10/2024	CGST DELHI SOUTH	58839/2024 dated 15.10.2024, 58604/24 dated 23.09.24, 58648/24 dated 25.09.24 & 58616 dated 25.09.2024 - Reg.				
669 3/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	R. BHAGYA DEVI M(T)	Grant of 1 day EL on 11/11/2024 - Reg.		TO (Admn)		
669 4/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	RASHID ALI SAIFI PA TO M(J)	Fwd of Monthly Disposal Statement in r/o Honble M(J) Shri S. S. Garg - Reg.	PA			
669 5/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	CESTAT CHANDIGARH	Revised Monthly Disposal Statement of Honble Member posted at CESTAT, Chandigarh for the month of October 2024 - Reg.	PA			
669 6/20 24	07/1 1/20 24	F. NO. ST/506/2012-KOL DATED: 05/11/2024	T.K. SARKAR DR, CESTAT, KOLKATA	Larger Bench matter in the case of M/s. National Enterprises V. Commr. of C.E. & S. Tax, Bhubaneswer in Service Tax Appeal 506 of 2012 - Reg	PA to Registrar			
669 7/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	R. MURALIDHAR M(J), CESTAT, KOLKATA	Monthly Disposal Statement of appeals October, 2024 - Reg.	PA			
669 8/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	PARVEEN KATARIA PA TO HON.	Disposal Statement of Honble M(T)	PA			

			MEMBER(T)	Shri. P. Anjani Kumar for the month of October 2024 - Reg.				
669	07/1 9/20 24	1/20 1/20 24	NIL DATED: 07/11/2024	DY. REGISTRAR/ TECHNICAL OFFICER, CENTRAL REGISTRY.	Revised Causelist-reg.	PA		
670	07/1 0/20 24	1/20 1/20 24	NIL DATED: 06/11/2024	G. SHRIDHAR, SPS	Request for deletion of uploaded Daily Order dt. 05.11.2024 in Customs Appeal No. 41767 of 2016 in the case of Commr. of Customs (IV), Chennai Vs Jain Exim - Reg.	PA to Registrar		
670	07/1 1/20 24	1/20 1/20 24	NIL DATED: 07/11/2024	HARSHITA PANDEY, AR, CESTAT, NEW DELHI	1 day CL on 06/11/2024 - Reg.	TO (Admn)		
670	07/1 2/20 24	1/20 1/20 24	F. NO. FNSTVP016M64001 / 1826 DATED: 29/10/2024	PAO (REVENUE) NEW DELHI	Final Payment Authority Letter in r/o T Viswa Prakash (GPF Account No: MFR / - 2931) on 29/10/2024 (Nature of leaving : Super Annuation and Service End Date: 31/10/2024) - Reg.	TO (Admn)		
670	07/1 3/20 24	1/20 1/20 24	NIL DATED: 06/11/2024	P V SUBBA RAO M(T)	1 day CL on 22 November 2024 - Reg.	TO (Admn)		
670	07/1 4/20 24	1/20 1/20 24	NIL DATED: 06/11/2024	AJAYAN T.V.	Assumption of Charge - Joinig Date intimation -	TO (Admn)		

				Reg.				
670 5/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	SURAJ SINGH , MTS	4 days EL from w.e.f. 11/11/2024 to 14/11/2024 - Reg.		TO (Admn)		
670 6/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	VAISHALI KHARBAND A TECHNICAL OFFICER	Leave from 13/11/2024 to 14/11/2024 - Reg.		TO (Admn)		
670 7/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	VAISHALI KHARBAND A TECHNICAL OFFICER	CGHS Medical Reimbursement Claim Form - Reg.		TO (Admn)		
670 8/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	VAISHALI KHARBAND A TECHNICAL OFFICER	CGHS Medical Reimbursement Claim Form - Reg.		TO (Admn)		
670 9/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	RAGINI, UDC	CGHS Medical Reimbursement Claim Form - Reg.		TO (Admn)		
671 0/20 24	07/1 1/20 24	NIL DATED: 29/10/2024	SATPAL SINGH, MTS	Compensatory leave on 30/10/2024 in lieu off Chowkidar duty on 05/10/2024 (Saturday) - Reg.		TO (Admn)		
671 1/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	ANITHA JAYAKUMAR , SPS	Application for granting Casual Leaves - Reg.		TO (Admn)		
671 2/20 24	07/1 1/20 24	NIL DATED: 04/11/2024	SATPAL SINGH, MTS	Compensatory leave on 01/11/2024 in lieu off Chowkidar Duty on 31/10/2024 (Diwali) - Reg.		TO (Admn)		
671 3/20	07/1 1/20	NIL DATED: 06/11/2024	HEMANT KUMAR	5 days EL for 18/11/2024 to		TO (Admn)		

24	24		STENO GRADE-1	22/11/2024 - Reg.)			
671 4/20 24	07/1 1/20 24	F. NO. 23(33)/ POSTING/ GR.B,C,D, / CESTAT / 2017/ VOL-IV / ADMIN DATED: 06/11/2024	MONIKA DEVI (TECHNICAL OFFICER) (ADMN)	Office Order - Reg.	PA			
671 5/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	RASHID ALI SAIFI PA TO M(J)	Forwarding of Monthly Disposal Statement in r/o Honble M(J) Shri S. S. Garg - Reg.	PA			
671 6/20 24	07/1 1/20 24	NIL	BINU TAMTA M(J) CESTAT, NEW DELHI	monthly disposal statement of appeals October 2024 - Reg.	PA			
671 7/20 24	07/1 1/20 24	NIL	S. K. MOHANTY. M(J)	disposal statement of appeals for the month of October, 2024 - Reg.	PA			
671 8/20 24	07/1 1/20 24	NIL	DR, CUSTOMS BRANCH	E- Hearing statement for the month of October 2024 - Reg.	PA			
671 9/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	VAISHALI KHARBAND A TECHNICAL OFFICER	Request to condone delay - Reg.		TO (Admn)		
672 0/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	DHARAM SINGH MEENA	Providing details of the officers for registration on RTI (MIS) Portal - Reg.		TO (Admn)		
672 1/20 24	07/1 1/20 24	F.NO. MOF / PAO / REV / PRE- CHECK / 24- 25/1793 DATED: 28/10/2024	ASSISTANT ACCOUNT OFFICER	Vetting of pay fixation order dated 3-9-2024 in r/o Ms. Vanam Jayasree, Steno Gr-II - Reg.		TO (Admn)		
672 2/20 24	07/1 1/20 24	F. NO. A-28(1) /CESTAT/ACR/2006- VOL-II.. DATED:	MOHINDER SINGH, DR	Request for Vigilance clearance and		TO (Admn)		

		06/11/2024		APAR - Reg.				
672 3/20 24	07/1 1/20 24	NIL DATED 07.11.2024	CESTAT, MUMBAI	Seeking permission for compositin fo bench at 2:30 pm on 12.11.2024 - reg.	PA to Registrar			
672 4/20 24	07/1 1/20 24	NIL DATED: 07/11/2024	DHARAM SINGH MEENA	Application for postponement of visit to France by Mr. C.J. Mathew, M(T) - Reg.		TO (Admn)		
672 5/20 24	07/1 1/20 24	NIL DATED: 07/11/2024	POOJA LDC	10 days CCL from 11/11/2024 to 22/11/2024 - Reg.		TO (Admn)		
672 6/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	LALIT KUMAR SHARMA , ASSISTANT DIRECTOR ISTM	Inability to accept Nomination for Training Programme at ISTM - Reg.		TO (Admn)		
672 7/20 24	07/1 1/20 24	NIL DATED: 06/11/2024	CESTAT HYDERABAD	Forwarding of rent bill of September -2024, returned by PAO with remark. - Reg.		TO (Admn)		
672 8/20 24	07/1 1/20 24	NIL DATED: 07/11/2024	CESTAT MUMBAI	Disposal statement of Honble Shri M.M. Parthiban, Member (T) for the month of October , 2024 - Reg.	PA			
672 9/20 24	07/1 1/20 24	NIL DATED: 07/11/2024	CESTAT MUMBAI	Larger Bench virtual hearing causelist - Reg.	PA to Registrar			
673 0/20 24	07/1 1/20 24	NIL DATED: 07/11/2024	CESTAT MUMBAI	Matter Released for Relisting - Reg.	PA to Registrar			
673	07/1	NIL DATED: 07/11/2024	CESTAT	Fwd: Matter	PA to			

1/20 24	1/20 24		MUMBAI	Released for Relisting - Reg.	Registrar			
673 2/20 24	08/1 1/20 24	NIL DATED: 07/11/2024	DHARAM SINGH MEENA	Promotion to the post of Assistant Registrar- Reg.		TO (Admn)		
673 3/20 24	08/1 1/20 24	NIL DATED: 07/11/2024	SHENAJ BANO, STENO I	Intimation regarding purchase of two wheelers. - Reg.		TO (CL)		
673 4/20 24	08/1 1/20 24	NIL DATED: 07/11/2024	ANITHA JAYAKUMAR , SPS	Application for cancelation of RH - Reg.		TO (Admn)		
673 5/20 24	08/1 1/20 24	F. NO. 9 /1/ PERS. / S.S.G/ M(J) / CHD-2023 DATED: 05/11/2024	ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIGAR H	Forwarding Earned leave Application in r/o Honble Shri S. S. Garg, M(J) - Reg.		TO (Admn)		
673 6/20 24	08/1 1/20 24	NIL DATED: 04/11/2024	Y. VEDA PRAKASH STENO G-I, CESTAT, HYDERABAD	Intimation of joining of Honble M(T) Sh. A.K. Jyotishi - Reg.		TO (Admn)		
673 7/20 24	08/1 1/20 24	NIL DATED: 04/11/2024	P. A. AUGUSTIAN, M(J), CESTAT, BANGALORE	Seeking Casual leave and Restricted Holiday (RH) with station leave permission - Reg.		TO (Admn)		
673 8/20 24	08/1 1/20 24	NIL DATED: 07/11/2024	SHENAJ BANO, STENO I	1 day CL on 08/11/2024 - Reg.		TO (Admn)		
673 9/20 24	08/1 1/20 24	NIL DATED: 07/11/2024	NEELA REDDY PK, RETIRED SPS, CESTAT, HYDERABAD	Request to sanction provisional pension - Reg.		TO (Admn)		
674 0/20 24	08/1 1/20 24	NIL DATED: 07/11/2024	CESTAT MUMBAI	Reply to the Memo dated 28.10.2024 - Reg.	PA to Registrar	TO (Admn)		
674 1/20 24	08/1 1/20 24	NIL DATED: 07/11/2024	EASTERN ZONAL BENCH,	Institution, Disposal and Pandeny etc for		AR (Comp.)		

			KOLKATA	the month of Oct-2024 - Reg.				
674 2/20 24	08/1 1/20 24	F. NO. 13984/2009 / XVII-A / SC/XIII DATED: 21/09/2024	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal Nos. 143-147 of 2010 Commr. of Central Excise, Jaipur - II Vs M/s Miraj Products Pvt. Ltd. - Reg.	DR(J)			
674 3/20 24	08/1 1/20 24	NIL DATED: 04/11/2024	DR, CESTAT, HYDERABAD	Forwarding the Monthly Disposal Statement of October, 2024 - Reg.	PA			
674 4/20 24	08/1 1/20 24	NIL DATED: 04/11/2024	N. RAJA, SPS, CESTAT, BANGALORE	Forwarding of Monthly Disposal Statement in r/o Honble M(J) Dr. D.M. Misra - Reg.	PA			
674 5/20 24	08/1 1/20 24	NIL DATED: 04/11/2024	DVS, SASIDHAR, STENO GR II	Forwarding of Monthly Disposal Statement in r/o Shri P.A. Augustian, Honble M(J) for the month of October 2024 - Reg.	PA			
674 6/20 24	08/1 1/20 24	F. NO. A-19011/ 24/2024- CESTAT- DOR-DOR DATED: 07/11/2024	KULDEEP CHOUDHAR Y, US TO THE GOI	Application for permission for foreign visit of Sh. Ajit Kumar, M(T) - Reg.		TO (Admn)		
674 7/20 24	08/1 1/20 24	NIL DATED: 07/11/2024	INDIRA SHIROORKA R, PA TO M(T)	Permission for relist of the appeals - Reg.	PA to Regist rar			
674 8/20 24	08/1 1/20 24	NIL DATED: 07/11/2024	CESTAT BANGALORE	Permission for relist of the appeals - Reg.	PA to Regist rar			
674 9/20 24	08/1 1/20 24	NIL DATED: 06/11/2024	SHRI SUDHAKARA N ADUTHILA	Revised Leave Application in r/o Honble M(T) Shri		TO (Admn)		

				C J Mathew - Reg.				
675 0/20 24	08/1 1/20 24	NIL DATED: 06/11/2024	MANOJ KUMAR SHARMA, UDC	1 day RH on 07/11/2024 - Reg.		TO (Admn)		
675 1/20 24	08/1 1/20 24	NIL DATED: 07/11/2024	LALIT KUMAR, LDC, CASH SECTION	1 day CL on 05/11/2024 - Reg.		TO (Admn)		
675 2/20 24	08/1 1/20 24	NIL DATED: 06/11/2024	HARISH, LDC	1 day RH on 07/11/2024 - Reg.		TO (Admn)		
675 3/20 24	08/1 1/20 24	NIL DATED: 06/11/2024	SANDEEP MTS	Compensatory leave on 07/11/2024 in lieu off Night duty on 11/10/2024 - Reg.		TO (Admn)		
675 4/20 24	08/1 1/20 24	NIL DATED: 07/11/2024	VINEETHA M. PILLAI , COURT MASTER	1 day CL on 08/11/2024 - Reg.		TO (Admn)		
675 5/20 24	08/1 1/20 24	NIL DATED: 08/11/2024	CESTAT HYDERABAD	Forwarding of leave application of Honble M(J) , Sh. Angad Prasad - Reg.		TO (Admn)		
675 6/20 24	08/1 1/20 24	NIL DATED: 08/11/2024	DY.REGISTRAR/TECHNICAL OFFICER (CENTRAL REGISTRY)	Central Registry Cause List for Defect Matters- Reg.	PA			
675 7/20 24	08/1 1/20 24	NIL DATED: 11/11/2024	DY. REGISTRAR/ TECHNICAL OFFER (CENTRAL REGISTRY)	Central Registry cause list for Defect Matters - Reg.	PA			
675 8/20 24	08/1 1/20 24	NIL DATED: 07/11/2024	CESTAT AHMEDABA D	Request for change status of Appeals - Reg.		AR (Comp.)		
675 9/20	08/1 1/20	F. NO. A-32013/1/2022-CESTAT-DOR .	KULDEEP CHOUDHAR	Office Order - Reg.		TO (Admn)		

24	24	DATED: 06/11/2024	Y, US TO THE GOI)		
676 0/20 24	08/1 1/20 24	F. NO. 17(1)/MS/CESTAT/ALD /2018-19 DATED:04/11/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Pendency of Single Member Bench Cases - Reg.		AR (Comp)		
676 1/20 24	08/1 1/20 24	F. NO. 17(1)/MS/CESTAT/ALD /2018-19 DATED: NIL	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Monthly Statement for the month of October-2024 - Reg.		AR (Comp)		
676 2/20 24	08/1 1/20 24	F. NO. 09/09/APPEAL- TRANSFER / CESTAT/CHD-2023 DATED: 05/11/2024	DR, CESTAT, CHANDIGAR H	Requesting for physical record and online access of Appeal No. ST / 71/ 2009 - Reg.	DR(J)			
676 3/20 24	08/1 1/20 24	F. NO. 17(1)/MS/CESTAT/ALD /2018-19 DATED:04/11/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Bench wise Disposal of cases during month of October 2024- Reg.	PA			
676 4/20 24	08/1 1/20 24	F. NO. CESTAT / MUMBAI / CUSTOM / 2024 DATED: 07/11/2024	DR, CESTAT, MUMBAI	Listing of ROM applications (Custom DB) - Reg.	PA to Regist rar			
676 5/20 24	08/1 1/20 24	NIL DATED: 08/11/2024	SHOBHA RAJESH SPS CESTAT, MUMBAI	Letter for deletion of uploaded order - Reg.	PA to Regist rar			
676 6/20 24	11/1 1/20 24	NIL DATED 08.11.2024	CESTAT BANGALORE	noting for alteration works- cestat, bangalore- reg		TO (Admn)		
676 7/20 24	11/1 1/20 24	NIL DATED: 11/11/2024	ATIN SHARMA, M.T.S	Compensatory leave on 12/11/2024 in lieu off night duty 25/10/2024 - Reg.		TO (Admn)		
676 8/20 24	11/1 1/20 24	NIL DATED: 11/11/2024	CESTAT ADMIN, AHMEDABA D	To Stop Salary of Shri Naresh Kumar Sharma, MTS - Reg.		TO (Admn)		
676	11/1	NIL DATED: 08/11/2024	CESTAT	Forwarding of		TO ()		

9/20 24	1/20 24		AHLAHABAD	Assumption of Charge w.r.t. Sh Dheeraj Lal, Assistant Registrar- Reg.		Admn)		
677 0/20 24	11/1 1/20 24	NIL DATED: 10/11/2024	RAJ KUMAR SINGH CHAUHAN	Reminder for Refund application dated 24.07.2024 - Reg.		TO (Admn)		
677 1/20 24	11/1 1/20 24	NIL DATED: 04/11/2024	REGISTRAR GENERAL, HIGH COURT OF DELHI	Case No. CUSAA - 76/2024 Commr. of Customs (Prev.) Vs Sh. Amit Goel - Reg.	DR(J)			
677 2/20 24	11/1 1/20 24	NIL DATED: 04/11/2024	REGISTRAR GENERAL, HIGH COURT OF DELHI	Case No. CUSAA - 28/2024 Commr. of Customs (Airport & General) Vs Shyam Singh - Reg.	DR(J)			
677 3/20 24	11/1 1/20 24	NIL DATED: 07/11/2024	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. CUSAA-80/2024 Commr. of Custaoms (Export), ICD Tughlakabad New Delhi- 110020 Vs Ravinder Pal Jindal - Reg.	DR(J)			
677 4/20 24	11/1 1/20 24	NIL DATED: 07/11/2024	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. CUSAA - 81/2024 Commr. of Customs (Export), ICD Tughlakabad, New Delhi- 110020 Vs Dinesh Bharadwaj - Reg.	DR(J)			
677 5/20 24	11/1 1/20 24	NIL DATED: 07/11/2024	ADMN. OFFICER (JUDL.) C-II	Case No. CUSAA- 79/2024 Commr. of	DR(J)			

			FOR REGISTRAR GENERAL	Customs (Export), ICD Tughlakabad, New Delhi-110020 Vs Manish Singhal - Reg.				
677 6/20 24	11/1 1/20 24	F. NO. 10(3) / PF / CESTAT / ADMN.2014 DATED: 08/11/2024	MONIKA DEVI TECHNICAL OFFICER(ADMN)	Office Order - Reg.	PA			
677 7/20 24	11/1 1/20 24	F.NO. CESTAT/ MUMBAI / CUSTOM/ 2024 DATED: 07/11/2024	DR, CESTAT, MUMBAI	Listing of ROM applications (Custom DB) - Reg.	PA to Registrar			
677 8/20 24	11/1 1/20 24	F. NO. III(9) / CESTAT/ 2024- ADMN DATED: 08/11/2024	MONIKA DEVI TECHNICAL OFFICER	Office Order - Reg.	PA			
677 9/20 24	11/1 1/20 24	NIL DATED: 04/11/2024	SANJIV SRIVASTAVA , M(T), CESTAT, ALLAHABAD	Submission of leave Application and Undertaking - Reg.		TO (Admn)		
678 0/20 24	11/1 1/20 24	NIL DATED: 30/10/2024	K. ANPAZHAKAN M(T), CESTAT, KOLKATA.	Joining Report on 30/10/2024 - Reg.		TO (Admn)		
678 1/20 24	11/1 1/20 24	NIL DATED: 11/11/2024	AJAY KUMAR, LDC	12 days EL from 28/10/2024 to 08/11/2024 - Reg.		TO (Admn)		
678 2/20 24	11/1 1/20 24	NIL DATED: 08/11/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR, CESTAT, ALLAHABAD	Forwarding of Assumption of Charge - Reg.		TO (Admn)		
678 3/20 24	11/1 1/20 24	NIL DATED: 11/11/2024	CESTAT, CHENNAI	Oath and Assumption of Honble Member Sh. Ajayan, T.V -		TO (Admn)		

				Reg.				
678 4/20 24	11/1 1/20 24	NIL DATED: 11/11/2024	CESTAT MUMBAI	Request for Additional Funds under the object head - Digital Equipment - Reg.	Accou nt Sectio n			
678 5/20 24	11/1 1/20 24	NIL DATED: 06/11/2024	RASHID ALI SAIFI PA TO M(J)	Forwarding of Monthly Disposal Statement in r/o Honble M(J) Shri S.S. Garg - Reg.	PA			
678 6/20 24	11/1 1/20 24	NIL DATED: 04/11/2024	C J MATHEW, MEMBER (TECHNICAL)	Disposal statement for the month of October 2024 in r/o of Shri C J Mathew , Honble M(T) - Reg.	PA			
678 7/20 24	11/1 1/20 24	NIL DATED: 04/11/2024	SANJIV SHRIVASTAV A M(T)	Disposal statement of October-2024 - Reg.	PA			
678 8/20 24	11/1 1/20 24	NIL DATED: 04/11/2024	P.K. CHOUDHAR Y M(J)	Forwarding of Monthly Disposal - Reg.	PA			
678 9/20 24	11/1 1/20 24	NIL	K. ANPAZHAKA N M(T), CESTAT, KOLKATA.	Monthly Disposal Statement of appeals of Shri. K. Anpazhakan, M(T) October 2024 - Reg.	PA			
679 0/20 24	11/1 1/20 24	NIL DATED: 06/11/2024	PARVEEN KATARIA PA TO HONBLE M(T)	Disposal Statement of Honble M(T) Shri P. Anjani Kumar for the month of October 2024 - Reg.	PA			
679 1/20 24	12/1 1/20 24	NIL DATED: 12/11/2024	JAGDISH CHAND , M.T.S.	Compensatory leave on 13th Nov & 14th Nov 2024 in lieu off	TO (Admn)			

				Chowkidar duty (Day) on 26th October & (Night) 09th Nov. 2024 - Reg.				
679 2/20 24	12/1 1/20 24	NIL DATED: 11/11/2024	JASBIR SINGH COURT MASTER	1 day EL on 08/11/2024 with joining report on 11/11/2024 - Reg.		TO (Admn)		
679 3/20 24	12/1 1/20 24	NIL DATED: 11/11/2024	JASBIR SINGH COURT MASTER	1 day EL on 12/11/2024 - Reg.		TO (Admn)		
679 4/20 24	12/1 1/20 24	F. NO. 11/ CESTAT/ CHENNAI / 2004 DATED: 06/11/2024	MOHINDER SINGH DR, CESTAT, CHENNAI	LPC of Sh Bele Budha, MTS (Retd) - Reg.		TO (Admn)		
679 5/20 24	12/1 1/20 24	F. NO. 1 / 6/ RK/ PERS. / 2015- ADMN- II DATED: 06/11/2024	DR, CESTAT, CHANDIGAR H	Forwarding of joining report of Sh. Rajesh Kumar, UDC - Reg.		TO (Admn)		
679 6/20 24	12/1 1/20 24	NIL DATED: 06/11/2024	R. BHAGYA DEVI M(T)	Grant of 1 day EL on 11.11.2024 - Reg.		TO (Admn)		
679 7/20 24	12/1 1/20 24	F. NO. A-19011 / 24 / 2024 - CESTAT- DOR-DOR DATED: 07/11/2024	KULDEEP CHAUDHAR Y, US TO THE GOI	Application for permission for foreign visit of Sh. Ajit Kumar, M(T) - Reg.		TO (Admn)		
679 8/20 24	12/1 1/20 24	NIL DATED: 05/11/2024	DR, CESTAT- HYDERABAD	Joining Report of Honble M(T) Shri A.K. Jyotishi - Reg.		TO (Admn)		
679 9/20 24	12/1 1/20 24	F. NO. 04/ CESTAT / HYD / TVP / 21/ 257 DATED: 04/11/2024	DR/HOO CESTAT, HYDERABAD	Forwarding certificate of Relinquishment of charge in r/o Sh. T. Viswa Prakash, Ex-Deputy Registrar - Reg.		TO (Admn)		
680	12/1	F. NO. A-	MOHINDER	Request for		TO (

0/20 24	1/20 24	28(1)/CESTAT/ACR/200 6-VOL-II DATED 06.11.2024	SINGH DR, CESTAT, CHENNAI	Vigilance clearance and APAR - Reg.		Admn)		
680 1/20 24	12/1 1/20 24	F. NO. 1 / 6/ RK/ PERS. / 2015- ADMN- II DATED: 06/11/2024	DR, CESTAT, CHANDIGAR H	Forwarding of joining report of Sh. Rajesh Kumar, UDC - Reg.		TO (Admn)		
680 2/20 24	12/1 1/20 24	F. NO. CESTAT / AHD/ PER/ 65/2018 DATED: 07/11/2024	UMA SHANKAR VERMA, DR, CESTAT, AHMEDABA D	Forwarding of documents in r/o Honble Shri Ramesh Nair, M(J), CESTAT, Ahmedabad - Reg.		TO (Admn)		
680 3/20 24	12/1 1/20 24	F. NO. 05/ CESTAT / BANG / RENT DATED: 05/11/2024	BALASUBRA MANI S, AR, CESTAT, BANGALORE	Forwarding of lease cum- rental agreement, CESTAT, Bangalore office premises - Reg.		TO (Admn)		
680 4/20 24	12/1 1/20 24	F. NO. 01 / CESTAT / BANG/ BSS DATED: 05/11/2024	BALASUBRA MANI S, AR, CESTAT, BANGALORE	Forwarding of Lease application alongwith joining report - Reg.		TO (Admn)		
680 5/20 24	12/1 1/20 24	F. NO. 04/ CESTAT / HYD / PF / VJ/ 16 / 256 DATED: 06/11/2024	DR/HOO CESTAT, HYDERABAD	Forwarding request letter dt. 01.11.2024 of Ms. Vanam Jayasree, Steno Gr-II reg. release of regular increment. - Reg.		TO (Admn)		
680 6/20 24	12/1 1/20 24	NIL DATED: 11/11/2024	ANIL KUMAR, MTS	1 day EL on 18/11/2024 - Reg.		TO (Admn)		
680 7/20 24	12/1 1/20 24	F. NO. 2(5) / P.F. / S.W. / CESTAT / ALLD / 2022 DATED: 11/11/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR, CESTAT, ALLAHABAD	Forwarding leave application in r/o Shri Swapnil Tiwari, Assistant Registrar - Reg.		TO (Admn)		
680 8/20	12/1 1/20	F. NO. A- 32014/ 1/ 2023 - E-I- SECTION- DGCA	SNEHA SINGH ,	Posting of Shri Satish Kumar		TO (Admn)		

24	24	(COMPUTER NO.240535) DATED: 25/10/2024	STENO GR-II	Bargujar on Deputation in O/o DDG NR, Delhi - Reg.)		
680	12/1 9/20 24	1/20 1/20 24	NIL DATED: 11/11/2024	CESTAT CHANDIGARH	Joining report of Shri Parveen Sihag, UDC, CESTAT, Chandigarh - Reg.		TO (Admn)	
681	12/1 0/20 24	1/20 1/20 24	F. NO. 01 / CESTAT / BANG / CKK DATED: 04/11/2024	BALASUBRAMANI S, AR, CESTAT, BANGALORE	Forwarding of pension papers - Reg.		TO (Admn)	
681	12/1 1/20 24	1/20 1/20 24	F. NO. A-19(1)/PERS.FILE/KS-AR/CHE/2020 DATED 06.11.2024	MOHINDER SINGH, DR, CESTAT, CHENNAI	Forwarding of service verification certificate - reg.	Account Section	TO (Adm)	
681	12/1 2/20 24	1/20 1/20 24	F. NO. 01/CESTAT/HYD/ESTT/17-II/255 DATED 06.11.2024	DR, CESTAT, HYDERABAD	Forwarding rent bill of September 2024 (in original) returned with remark by the PAO, New Delhi - reg.	Account Section	TO (Adm)	
681	12/1 3/20 24	1/20 1/20 24	NIL DATED 11.11.2024	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	Request for additional funds under the object head - digital equipment - reg.	Account Section		
681	12/1 4/20 24	1/20 1/20 24	NIL	SUNIL KUMAR, DY. COMMISSIONER OF INCOME TAX, LAXMI NAGAR, N. D. - 110092	Intimation of Outstanding Demand	Account Section		
681	12/1 5/20 24	1/20 1/20 24	F. NO. G-11/CESTAT/MES/2007 DATED 06.11.2024	MOHINDER SINGH, DR, CESTAT, CHENNAI	Monthly expenditure statement for OCT 24	Account Section		
681	12/1 6/20	1/20	NIL	M/S. KHAREPAME	Submission of corrections of		TO(CR)	

24	24		CHA & CO., CA, BHOPAL	defects found in Appeal Application in Form ST-5 in respect of M/s. Landmark Garden and Celebration, Khasra No. 73, Halalpur, Lalghati, Bhopal				
681 7/20 24	12/1 1/20 24	F. NO. 09/09/APPEAL-TRANSFER/CESTAT/CHD-2023 DATED 06.11.2024	DR, CESTAT, CHANDIGAR H	To transfer 2nd folder of ST/60601, 60602 and 60606/2019 to Principal Bench, New Delhi - reg.	DR(J)			
681 8/20 24	12/1 1/20 24	F. NO. ST / 506/2012-KOL DATED: 05/11/2024	T.K. SARKAR DR, CESTAT, KOLKATA	Larger Bench matter in the case of M/s. National Entereprises v. Commr. of C.Ex. & S.Tax, Bhabaneswar in Service Tax Appeal 506 of 2012 - Reg.	PA to Registrar			
681 9/20 24	12/1 1/20 24	F.NO. C-20(1)/COMPLIANCE REPORT TO HQ/CESTAT/CHE/2023 DATED 06.11.2024	MOHINDER SINGH DR, CESTAT, CHENNAI	Certificate - Reg.	PA			
682 0/20 24	12/1 1/20 24	F. NO. 36(1) /MISC JUDICIAL / CESTAT / ALLD / 2015 - PART - II . DATED: 05/11/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR, CESTAT, ALLAHABAD	Approval for permission to list the order for Pronouncement - Reg.;	PA to Registrar			
682 1/20 24	12/1 1/20 24	NIL DATED: 11/11/2024	DIKSHA SINGH, STENOGRAP HER - I	Regarding permission to delete the uploaded order sheet from the website - Reg.	PA to Registrar			

682 2/20 24	12/1 1/20 24	F. NO. R-20011 / 107/ 2024- CESTAT- DOR DATED: 08/11/2024	KULDEEP CHAUDHAR Y, US TO THE GOI, M/O FINANCE, D/O REVENUE	RTI Application bearing reg. no. DOREV / R / E24 / 03644 under the RTI Act, 2005 - Reg.		CPIO		
682 3/20 24	13/1 1/20 24	NIL DATED: 12/11/2024	HARISH.	CGHS Medical Reimbursement Claim Form - Reg.		TO (Admn)		
682 4/20 24	13/1 1/20 24	NIL 12/11/2024	HARISH	CGHS Medical Reimbursement Claim Form - Reg.		TO (Admn)		
682 5/20 24	13/1 1/20 24	F. NO. A-50050/ 219 / 2024 - CESTAT- DOR DATED: 12/11/2024	DHARAM SINGH MEENA, SECTION OFFICER (AD. IC- CESTAT) DOR, NEW DELHI	Upgradation of the post of Hindi Translator (Level-6) to Assistant Director (Official Language) (Level-10) in CESTAT - Reg.		TO (Admn)		
682 6/20 24	13/1 1/20 24	NIL DATED: 12/11/2024	RAKESH KUMAR VERMA, HEAD CLERK , CESTAT, NEW DELHI	2 days EL from 13 & 14/11/2024 - Reg		TO (Admn)		
682 7/20 24	13/1 1/20 24	NIL DATED: 08/11/2024	DR,CESTAT HYDERABAD	CL application of Honble M(J) Shri Angad Prasad - Reg.		TO (Admn)		
682 8/20 24	13/1 1/20 24	F. NO. 04/ CESTAT/ HYD/ PF / AP/ 259 DATED: 07/11/2024	DR / HOO , CESTAT, HYDERABAD	Forwarding of Service book of Honble M(J) Mr. Angad Prasad - Reg.		TO (Admn)		
682 9/20 24	13/1 1/20 24	NIL DATED: 11/11/2024	DR, CESTAT, KOLKATA	Statement of Expenditure for the month of Oct 2024 - Reg.	Accou nt Sectio n			

683 0/20 24	13/1 1/20 24	NIL DATED: 11/11/2024	J.K. GOLAY, SPS TO HONBLE PRESIDENT, CESTAT	Telephone bill of honble president, Justice Dilip Gupta Month of July,2024 - Reg.	Accou nt Sectio n			
683 1/20 24	13/1 1/20 24	NIL DATED: 11/11/2024	J.K. GOLAY, SPS TO HONBLE PRESIDENT, CESTAT	Telephone bill of honble president, Justice Dilip Gupta month of August, 2024 - Reg.	Accou nt Sectio n			
683 2/20 24	13/1 1/20 24	NIL DATED: 11/11/2024	J.K. GOLAY, SPS TO HONBLE PRESIDENT, CESTAT	Telephone bill of honble president, Justice Dilip Gupta month of September,2024 - Reg.	Accou nt Sectio n			
683 3/20 24	13/1 1/20 24	F. NO. 28(15)/TOUR/CESTAT/ ADMN-2010- VOL-II DATED: 12/11/2024	MONIKA DEVI (TECHNICAL OFFICER)	Tour Programme of Ms. Rimp y Arora,UDC from CESTAT New Delhi to CESTAT CHandigarh w.e.f. 17/11/24 to 23/11/24 - Reg.	PA			
683 4/20 24	13/1 1/20 24	F.NO. 23(33) / POSTING / GR-B,C,D/ CESTAT / ADMN-2012-VOL(VI) DATED: 12/11/2024	MONIKA DEVI (TECHNICAL OFFICER)	Officer Order of Mr. Budh Sain, MTS posted with Mr. P.V. Subba Rao,M(T) w.e.f. 13/11/2024 to 14/11/2024 - Reg.	PA			
683 5/20 24	13/1 1/20 24	NIL DATED: 30/10/2024	DR, CESTAT, CHENNAI	E-Hearing Statement of Oct- 2024 - reg.	PA			
683 6/20 24	13/1 1/20 24	NIL DATED: 11/11/2024	DR,EXCISE AND ST BRANCH	Monthly statement of the matters listed for e-hearing for the month of October 2024 - Reg.	PA			
683 7/20 24	13/1 1/20 24	NIL DATED: 04/11/2024	DR, CESTAT, MUMBAI	E-hearing statement for the month of October	PA			

				2024 - Reg.				
683 8/20 24	13/1 1/20 24	NIL	BALASUBRA MANI S, AR, CESTAT, BANGALORE	E- Hearing statement for the month of October 2024 - Reg.	PA			
683 9/20 24	13/1 1/20 24	NIL DATED: 12/11/2024	SWAPNIL TIWARI, ASSISTANT REGISTRAR, CESTAT, ALLAHABAD	E- Hearing statement for the month of October 2024 - Reg.	PA			
684 0/20 24	13/1 1/20 24	NIL DATED 13.11.2024	DY. REGISTRAR/ TECHNICAL OFFER (CENTRAL REGISTRY)	Causelist - reg.	PA			
684 1/20 24	13/1 1/20 24	NIL DATED 11.11.2024	D M MISRA, M (JUDICIAL)	Permission for pronouncement - reg.	PA to Regist rar			
684 2/20 24	13/1 1/20 24	NIL DATED 12.11.2024	P K CHOUDHAR Y, MEMBER JUDICIAL	Permission for pronouncement - reg.	PA to Regist rar			
684 3/20 24	13/1 1/20 24	NIL DATED 12.11.2024	P K CHOUDHAR Y, MEMBER JUDICIAL	Permission for pronouncement - reg.	PA to Regist rar			
684 4/20 24	13/1 1/20 24	NIL DATED 12.11.2024	P K CHOUDHAR Y, MEMBER JUDICIAL	Permission for relist of the appeals - Reg.	PA to Regist rar			
684 5/20 24	13/1 1/20 24	NIL DATED 13.11.2024	JASBIR SINGH, COURT MASTER	joining report-reg		TO (Admn)		
684 6/20 24	13/1 1/20 24	NIL DATED 08.11.2024	BHANU MEHTA, STENO GRADE I	notice order regarding acceptance of resignation -reg		TO (Admn)		
684 7/20 24	14/1 1/20 24	NIL DATED 13.11.2024	BINESH KUMAR K.S. REGISTRAR	Station leave permission - reg,	PA			

684 8/20 24	14/1 1/20 24	F. NO. PENSION / ADS/ CESTAT/ MUM/ ADMIN DATED: 08/11/2024	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	Vigilance Clearance certificate of Shri Anand Digambar Sabale, H.C. - Reg.		TO (Admn)		
684 9/20 24	14/1 1/20 24	NIL DATED 13.11.2024	BHAVNA SINGH, UDC	one day leave on 12.11.2024-reg		TO (Admn)		
685 0/20 24	14/1 1/20 24	NIL DATED 12.11.2024	DHARAM SINGH MEENA	Upgradation of the post of Hindi Translator (Level-6) to Assistant Director (Official Language) (Level-10) in CESTAT - Reg.		TO (Admn)		
685 1/20 24	14/1 1/20 24	F.NO CESTAT/MUM/GPF/488 DATED 07.11.2024	MANAS KUMAR SINHA, DEPUTY REGISTRAR, CESTAT, MUMBAI	FORWARDING OF APPLICATION FOR GPF WITHDRAWL- REG		TO (Admn)		
685 2/20 24	14/1 1/20 24	NIL	RAGINI, UDC	EL FROM 18.11.2024 TO 22.11.2024-REG		TO (Admn)		
685 3/20 24	14/1 1/20 24	NIL DATED 12.11.2024	VED PRAKASH SURYA, IPS DIG(ADMIN) NIA HQRS, NEW DELHI	DEPUTATION TO NIA-REG		TO (Admn)		
685 4/20 24	14/1 1/20 24	NIL DATED 13.11.2024	PANKAJ NAIN , DEPARTMEN T OF REVENUE	CREATION OF CAPACITY UNIT UNDER MISSION KARAMYOGI- REG		TO (Admn)		
685 5/20 24	14/1 1/20 24	NIL DATED 13.11.2024	NISHA , LDC	INTIMATION REGARDING TYPING TEST- REG		TO (Admn)		

685 6/20 24	14/1 1/20 24	F.NO 85/VIGILANCE/CESTAT/KOL/2020 DATED 04.11.2024	DR, KOLKATA	Observance of Vigilance Awareness Week, 2024-REG		TO(CL)		
685 7/20 24	14/1 1/20 24	NIL	SUPREME COURT OF INDIA	STATE BANK OF INDIA & ORS VS. THE CONSORTIUM OF MR. MURARI LAL JALAN AND MR. FLORIAN FRITSCH & ANR-REG		AR (Comp)		
685 8/20 24	14/1 1/20 24	NIL DATED 13.11.2024	CESTAT AHMEDABA D	Constitution of Bench for ROA/ROM application - Reg.	PA to Regist rar			
685 9/20 24	14/1 1/20 24	NIL DATED 13.11.2024	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	COMMISSIONE R OF CUSTOMS , ACC (IMPORT), NEW DELHI VS. KALPANA INDUSTRIES LTD.-REG	DR(J)			
686 0/20 24	14/1 1/20 24	NIL DATED 13.11.2024	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	BL GOPAL VS. COMMISSIONE R OF CUSTOMS-REG	DR(J)			
686 1/20 24	14/1 1/20 24	NIL DATED: 11/11/2024	VINEETHA M. PILLAI , COURT MASTER	1 day CL on 12/11/2024 - Reg.		TO (Admn)		
686 2/20 24	14/1 1/20 24	NIL DATED: 13/11/2024	ANIL KUMAR, MTS	Compensatory leave on 14/11/2024 in lieu off Night Chowkidar duty on 02/11/2024 - Reg.		TO (Admn)		
686	14/1	NIL DATED: 13/11/2024	ANKIT LDC	04 days leave		TO (

3/20 24	1/20 24			from 18/11/2024 to 21/11/2024 - Reg.		Admn)		
686 4/20 24	14/1 1/20 24	NIL DATED: 11/11/2024	G.K. MEENA, HEAD CLERK	Casual Leave on 12/11/2024 & 13/11/2024 - Reg.		TO (Admn)		
686 5/20 24	14/1 1/20 24	NIL DATED: 13/11/2024	ASHOK KUMAR, UDC	Joining Report on 13/11/2024 - Reg.		TO (Admn)		
686 6/20 24	14/1 1/20 24	NIL DATED: 13/11/2024	SUSHMA RANI PAL MTS	1 day EL on 12/11/2024 - Reg.		TO (Admn)		
686 7/20 24	14/1 1/20 24	NIL DATED: 13/11/2024	SUSHMA RANI PAL MTS	Joining Report on 13/11/2024 - Reg.		TO (Admn)		
686 8/20 24	14/1 1/20 24	NIL	HARSHITA PANDEY, ASSISTANT REGISTRAR, CESTAT, NEW DELHI	Joining Report on 14/11/2024 - Reg.		TO (Admn)		
686 9/20 24	14/1 1/20 24	NIL DATED: 13/11/2024	BHAWNA SINGH, UDC	CGHS Medical Reimbursement Claim Form - Reg.		TO (Admn)		
687 0/20 24	14/1 1/20 24	NIL DATED: 14/11/2024	BUDH SAIN , MTS	2 days EL from 11/11/2024 to 12/11/2024 with joining report on 13/11/2024 - Reg.		TO (Admn)		
687 1/20 24	14/1 1/20 24	NIL DATED: 14/11/2024	RAKESH KUMAR MTS	1 day EL on 13/11/2024 with joining report on 14/11/2024 - Reg.		TO (Admn)		
687 2/20 24	14/1 1/20 24	NIL DATED: 14/11/2024	SANTOSH KUMAR TIWARI, DEPUTY REGISTRAR	Submission of No Demand Certificate received on 13 Nov 2024 - Reg.		TO (Admn)		
687 3/20 24	14/1 1/20 24	NIL DATED: 14/11/2024	EASTERN ZONAL BENCH KOLKATA	Order Dated 13/11/2024 - Reg.	PA to Regist rar			

687 4/20 24	18/1 1/20 24	NIL DATED 18.11.2024	NK SHARMA & ASSOCIATES	SHORT ADJOURNMENT M/S M. K PETRO PRODUCTS INDIA PVT LYD SERIAL NO 8 (C/50107/2024)- REG	DR(J)			
687 5/20 24	18/1 1/20 24	NIL DATED 18.11.2024	KISHAN KUMAR, ASO	SPECIAL CAMPAIGN TIMELY PAYMENT OF PENSION AND SETTLEMENT OF PENSIONARY BENEFITS TO RETIRING EMPLOYEES- REG		TO (Admn)		
687 6/20 24	18/1 1/20 24	F.NO.A- 19(2)PERS.FILE/ATV- M(J)/CESTAT/CHE/202 4 DATED 11.11.2024	(MOHINDER SINGH) DY. REGISTRAR, CHENNAI	FORWARDING OF PAY FIXATION ORDER DATED 11.11.2024-REG		TO (Admn)		
687 7/20 24	18/1 1/20 24	F.NO 10/08/PARVEEN SIHAG/PF/UDC/CESTAT/ CHD-24 DATED 11.11.2024	ROHIT KUMAR SHUKLA, DEPUTY REGISTRAR, CESTAT, CHANDIGARH	FORWARDING OF JOINING REPORT IN R/O SHRI PARVEEN SIHAG,UDC,CE STAT,CHANDIGARH		TO (Admn)		
687 8/20 24	18/1 1/20 24	F.NO.09/08/PERS./SUNIL- LDC/CESTAT/CHD- 2023 DATED 11.11.2024	DR, CESTAT, CHANDIGARH	FORWARDING OF REQUEST FOR UPDATION OF GRADUATION DEGREE IN R/O OF SH.SUNIL KUMAR,LDC- REG		TO (Admn)		
687	18/1	F.NO.A-	(MOHINDER	FORWARDING		TO (

9/20 24	1/20 24	19(2)/PERS.FILE/ATV-M(J)/CHE/2024 DATED 11.11.2024	SINGH) DY. REGISTRAR/HOO	OF CHARGE OF ASSUMPTION REG.		Admn)		
688 0/20 24	18/1 1/20 24	NIL DATED 14.11.2024	CESTAT ALLAHABAD	LEAVE APPLICATION OF HONBLE MEMBER (JUDICIAL) SH.P.K-REG		TO (Admn)		
688 1/20 24	18/1 1/20 24	F.NO.01/CESTAT/BANG /VIG./ADMN. DATED 08.11.2024	(BALASUBRAMANI S) ASST. REGISTRAR	OBSERVATION OF VIGILANCE WEEK 2024-REG		TO (CL)		
688 2/20 24	18/1 1/20 24	F.NO.CESTAT/MUM/ACCOUNT/03 DATED 11.11.2024	(MANAS KUMAR SINHA) DEPUTY REGISTRAR, CESTAT,MUMBAI	ADDITIONAL FUNDS UNDER THE OBJECT HEAD-DIGITAL EQUIPMENT (D.E) FOR THE F.Y 2024-25 - REG	Account Section	AR (COMP)		
688 3/20 24	18/1 1/20 24	NIL DATED 18.11.2024	DY.REGISTRAR/TECHNICAL OFFICER (CENTRAL REGISTRY)	CENTRAL REGISTRY CAUSE LIST FOR DEFECT MATTERS-REG	PA			
688 4/20 24	18/1 1/20 24	NIL DATED 14.11.2024	CESTAT, MUMBAI	LARGER BENCH MATTERS CAUSE LIST-REG	PA			
688 5/20 24	18/1 1/20 24	NIL DATED 22-11-2024	DY.REGISTRAR/TECHNICAL OFFICER (CENTRAL REGISTRY)	CENTRAL REGISTRY CAUSE LIST FOR DEFECT MATTERS REVISED CAUSE LIST-REG	PA			
688 6/20 24	18/1 1/20 24	NIL DATED 18.11 2024	(SHOBHA RAJESH) SENIOR PVT SECRETARY CESTAT,MU	ORDER PERTAINING TO APPEAL NO.SERVICE TAX APPEAL	PA to Registrar			

			MBAI	NO.85721OF 2016 AND 4 OTHERS DATED 06.11.2024 -REG				
688 7/20 24	18/1 1/20 24	NIL DATED 18.11.2024	KULDEEP SINGH,MTS	LEAVE FROM 7.11.2024 TO 14 .11.2024 AND REJOIN ON 18.11.2024-REG		TO (Admn)		
688 8/20 24	18/1 1/20 24	NL DATED 18.11.2024	MAHENDER	CENTRAL GOVERNMENT HEALTH SCHEME MEDICAL REIMBURSEME NT CLAIM FORM-REG		TO (Admn)		
688 9/20 24	18/1 1/20 24	NIL DATED 18.11.2024	MAHENDER	CENTRAL GOVERNMENT HEALTH SCHEME MEDICAL REIMBURSEME NT CLAIM FORM-REG		TO (Admn)		
689 0/20 24	18/1 1/20 24	NIL DATED 18.11.2024	MAHENDER	CENTRAL GOVERNMENT HEALTH SCHEME MEDICAL REIMBURSEME NT CLAIM FORM-REG		TO (Admn)		
689 1/20 24	18/1 1/20 24	NIL DATED 18.11.2024	RAJU KUMAR, MTS CESTAT,NEW DELHI	JOINING REPORT-REG		TO (Admn)		
689 2/20 24	18/1 1/20 24	NIL DATED 18.11.2024	(M.AJIT KUMAR)	07 DAYS EARNED LEAVE(8.11.24- 14.11.24)-REG		TO (Admn)		
689 3/20	18/1 1/20	NIL DATED 18.11.2024	ANJANI, HINDI	LEAVE FROM 6.11.24-14-11-24		TO (Admn)		

24	24		TRANSLATION	AND REJOIN ON 18.11.24-REG)		
689 4/20 24	18/1 1/20 24	NIL DATED 18.11.2024	SURAJ SINGH,MTS	LEAVE FROM 11.11.24 TO 14.11.24 AND REJOIN ON 18.11.24-REG		TO (Admn)		
689 5/20 24	18/1 1/20 24	NIL DATED 18.11.2024	ATIN SHARMA,MTS	COMPENSATORY LEAVE ON 19.11.2024-REG		TO (Admn)		
689 6/20 24	18/1 1/20 24	NIL DATED 18.11.2024	MOHIT YADAV	CENTRAL GOVERNMENT HEALTH SCHEME MEDICAL REIMBURSEMENT CLAIM FORM-REG		TO (Admn)		
689 7/20 24	18/1 1/20 24	NIL DATED 18.11.2024	MOHIT YADAV	CENTRAL GOVERNMENT HEALTH SCHEME MEDICAL REIMBURSEMENT CLAIM FORM-REG		TO (Admn)		
689 8/20 24	18/1 1/20 24	NIL DATED 13.11.2024	(P.ANJANI KUMAR) MEMBER TECHNICAL)	JOINING REPORT-REG		TO (Admn)		
689 9/20 24	18/1 1/20 24	NIL DATED 18.11.2024	BHAVNA SINGH,UDC	MEDICAL ADVANCE FOR TREATMENT OF MY FATHER-REG		TO (Admn)		
690 0/20 24	18/1 1/20 24	NIL DATED 18.11.2024	CESTAT, CHANDIGARH	VIGILANCE WEEK COMPLIANCE REPORT IN R/O CESTAT CHANDIGARH-REG		TO (CL)		

690 1/20 24	18/1 1/20 24	NIL DATED 08.11.2024	(BALASUBRAMANI S) ASSITANT REGISTRAR	OBSERVATION OF VIGILANCE WEEK 2024- REG		TO (CL)		
690 2/20 24	18/1 1/20 24	NIL DATED 13.11.2024	(DR. SUVENDU KUMAR PATI) MEMBER (JUDICIAL)	MONTHLY DISPOSAL STATEMENT OF APPEALS FOR THE MONTH OF OCTOBER,2024- REG	PA			
690 3/20 24	18/1 1/20 24	NIL DATED 13.11.2024	(S.K MOHANTY) MEMBER (JUDICIAL)	DISPOSAL STATEMENT OF APPEALS FOR THE MONTH OF OCTOBER, 2024-REG	PA			
690 4/20 24	18/1 1/20 24	NIL DATED 13.11.2024	(C J MATHEW) MEMBER (TECHNICAL)	PERMISSION FOR PRONOUNCEM ENT OF ORDERS-REG	PA to Regist rar			
690 5/20 24	18/1 1/20 24	NIL DATED 13.11.2024	(AJAY SHARMA) MEMBER (JUDICIAL)	MONTHLY DISPOSAL STATEMENT OF APPEALS OCTOBER 2024- REG	PA			
690 6/20 24	18/1 1/20 24	NIL DATED 13.11.2024	(T.V UNNIKRISHN AN) SPS TO MEMBER (T)	DISPOSAL STATEMENT OF APPEALS FOR THE MONTH OF OCTOBER, 2024-REG	PA			
690 7/20 24	19/1 1/20 24	NIL DATED 18/11/2024	SANTOSH KUMAR TIWARI, DEPUTY REGISTRAR	Casual leave for two days (21.11.2024- 22.11.2024)-reg		TO (Admn)		
690 8/20	19/1 1/20	NIL DATED 18.11.2024	VINEETHA M. PILLAI	leave for domestic work-reg.		TO (Admn)		

24	24)		
690 9/20 24	19/1 1/20 24	NIL DATED 14/11/2024	GAGAN DEEP	leave for urgent work (13.11.2024)-reg		TO (Admn)		
691 0/20 24	19/1 1/20 24	NIL DATED 18.11.2024	SANDEEP MTS	leave for urgent work (11.11.24- 14.11.24)-reg		TO (Admn)		
691 1/20 24	19/1 1/20 24	NIL DATED 14.11.2024	NISHA , LDC	leave for one day (11.11.24) and rejoin on (12.11.24)-reg		TO (Admn)		
691 2/20 24	19/1 1/20 24	NIL DATED 18.11.2024	CESTAT, CHENNAI	vigilance week compliance- report-reg		TO (CL)		
691 3/20 24	19/1 1/20 24	NIL DATED 18.11.2024	INFO MAX LEGAL	Bajaj Auto Ltd.- (Appeal No. E/52271/2021)- listed on 21.11.2024 before EXDB at Sr.No.5	DR(J)			
691 4/20 24	19/1 1/20 24	F.NO.28(15)/TOUR/CES TAT/ADMIN-10-VOL.II	MONIKA DEVI TECHNICAL OFFICER(AD MN)	Office Order - Reg.	PA			
691 5/20 24	19/1 1/20 24	F. NO. A-19011 / 7/ 2017-CESTAT-DOR- DOR DATED: 18/11/2024	KULDEEP CHOUDHAR Y, US TO THE GOI	Application for postponement of visit to France by Mr. C.J. Mathew, M(T) - Reg.		TO (Admn)		
691 6/20 24	19/1 1/20 24	NIL DATED: 18/11/2024	P.A. AUGUSTIAN , CESTAT, BANGALORE	1 day EL on 22/11/2024 - Reg.		TO (Admn)		
691 7/20 24	19/1 1/20 24	NIL DATED: 18/11/2024	DHARAM SINGH MEENA, SECTION OFFICER (AD. IC- CESTAT) DOR, NEW DELHI	Forwarding of Implementation of order dated 18.10.2024 issued by Honble CAT (P.B), New Delhi in O.A No. 2878/2021 titled as Avdesh Kumar		TO (Admn)		

				Meena(Ex-MTS) Vs Union of India & Ors- Reg.				
691 8/20 24	19/1 1/20 24	NIL DATED: 06/11/2024	SUDHAKARA N A, SPS, CESTAT, MUMBAI	EL for 8 days from 29th November 2024 to 6th December 2024 .- Reg.		TO (Admn)		
691 9/20 24	19/1 1/20 24	NIL DATED: 18/11/2024	DY/ASST. REGISTRAR (APPEAL BENCH)	Single Member Bench Matters Causelist - Reg.	PA			
692 0/20 24	19/1 1/20 24	F. NO. 11 / CESTAT/ HYD / ADMIN / 15 / 262 DATED: 14/11/2024	DR, CESTAT, HYDERABAD	Observance of Vigilance Awareness Week 2024 - Reg.		TO (Adm)		
692 1/20 24	19/1 1/20 24	F. NO. PAO / REV / PENSION / S.B./ 2024 - 25 / 1877 DATED: 14/11/2024	SR. ACCOUNTS OFFICER	Bills for payment of CGEGIS & Encashment of EL in r/o Ms. Sulekha Beevi CS Honble M(J) (Retd) - Reg.		TO (Adm)		
692 2/20 24	19/1 1/20 24	F. NO. PAO / REV / PENSION /BELEBUDHA/ 2024 - 25/ 1879-81 DATED: 14/11/2024	SR. ACCOUNTS OFFICER	Non- processing of pension cases in time - Reg.		TO (Adm)		
692 3/20 24	19/1 1/20 24	NIL DATED 19.11.2024	RAM KUMAR MTS	earned leave on (18.11.2024)-reg		TO (Admn)		
692 4/20 24	19/1 1/20 24	NIL DATED 18.11.24	RAKESH KUMAR VERMA	joining report on 18.11.24-reg		TO (Admn)		
692 5/20 24	19/1 1/20 24	NIL DATED: 19/11/2024	DR,CESTAT, AHMEDABA D	Observance of Vigilance Week 2024 - Reg.		TO (CL)		
692 6/20 24	19/1 1/20 24	NIL DATED 18.11.2024	(BINU TAMTA) MEMBER (JUDICIAL)	C.L. on 11/11/2024- reg.		TO (Admn)		
692 7/20	19/1 1/20	NIL DATED 18.11.2024	SANTOSH KUMAR	request for extension of time		TO (Admn)		

24	24		TIWARI, DR	before posting to CESTAT hyderabad-reg)		
692 8/20 24	19/1 1/20 24	NIL DATED: 19/11/2024	CESTAT ADMIN, AHMEDABA D	Memo of Shri Naresh Kumar Sharma MTS - Reg.	TO (Adm)		
692 9/20 24	19/1 1/20 24	NIL DATED 18.11.2024	(S.S GARG) MEMBER JUDICIAL	joining report on 18.11.2024 (Forenoon)-reg	TO (Admn)		
693 0/20 24	19/1 1/20 24	F. NO. CESTAT / MUM (VIGILANCE) CIRCULAR / 2007 DATED: 12/11/2024	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	Submission of report on observance of 'Vigilance of awareness Week, 2024 - Reg.	TO (CL)		
693 1/20 24	19/1 1/20 24	NIL DATED: 19/11/2024	GOVIND STENO GR.II	Joining Repot on 19/11/2024 - Reg.	TO (Adm)		
693 2/20 24	19/1 1/20 24	NIL DATED: 08/11/2024	P.K.CHOUDH ARY M(J)	Certificate of Assumption of Charge - Reg.	TO (Adm)		
693 3/20 24	19/1 1/20 24	F.NO.23(33)/POSTING/ GR.B,C,D./CESTAT/201 7/VOL-IV/ADMIN DATED 18.11.2024	(MONIKA DEVI) TECHNICAL OFFICER (ADMN.)	Office Order -reg	TO (Admn)		
693 4/20 24	19/1 1/20 24	NIL DATED 18.11.2024	(N. RAJA) SR. PS	EL application of honble member (judicial) Dr.D.M. Misra for two days 21.11.2024 to 22.11.2024-reg	TO (Admn)		
693 5/20 24	19/1 1/20 24	F.NO.PF/PS/CESTAT/M UM/2022 DATED 08.11.2024	(MANAS KUMAR SINHA) DEPUTY REGISTRAR, CESTAT,MU MBAI	Relieving Order - reg.	TO (Admn)		
693 6/20 24	19/1 1/20 24	F. NO. CESTAT / AHD / PER / 78 / 2018/ 395 DATED: 11/11/2024	UMA SHANKAR VERMA, DR	Memo of Shri Sujeet Kumar, MTS - Reg.	TO (Adm n)		

693 7/20 24	19/1 1/20 24	F. NO. 5(1) / DL / CM/ CESTAT / ALLD / 2015 DATED: 08/11/2024	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	Forwarding of Assumption of Charge - Reg.		TO (Adm n)		
693 8/20 24	19/1 1/20 24	F.NO.19(2)/PERS.FILE/ ATV- M(J)/CESTAT/CHE/202 4 DATED 12.11.2024	(MOHINDER SINGH) DY. REGISTRAR	laptop for newly joined membersof CESTAT-Reg		AR (Comp .)		
693 9/20 24	19/1 1/20 24	F. NO. PF / CESTAT / MUM / ADMN/ KS / 2022 DATED: 08/11/2024	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	4 days EL from 07/10/2024 to 10/10/2024+ 1 RH on 11/10/2024 - Reg.		TO (Adm n)		
694 0/20 24	19/1 1/20 24	F.NO.A-19(1)/PERFILE /VSR/MEMT/CESTAT/C HE/2023 DATED 13.11.2024	(MOHINDER SINGH) DY. REGISTRAR/ DDO	Creation Of CPF account number to honble member(judicial)- reg		TO (Admn)		
694 1/20 24	19/1 1/20 24	F. NO. CESTAT / MUMBAI / GPF / SRM DATED: 12/11/2024	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	Application for withdrawal from G.P. Fund - Reg.		TO (Adm n)		
694 2/20 24	19/1 1/20 24	F. NO. CESTAT / MUMBAI / GPF / VKS DATED: 12/11/2024	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	Application for withdrawal from general provident fund - Reg.		TO (Adm n)		
694 3/20 24	19/1 1/20 24	F. NO. 28(49) / CESTAT/ APAR/ ADMIN.2024 DATED: 07/10/2024	MONIKA DEVI , TECHNICAL OFFICER	Non- receipt of APAR of staff - reg.		TO (Adm n)		
694 4/20 24	19/1 1/20 24	F.NO.44/CESTAT/DR/K OL DATED 13.11.2024	DEPUTY REGISTRAR, CESTAT, KOLKATA	Non-receipt of APAR - reg.		TO (CL)		
694 5/20 24	19/1 1/20 24	F. NO. 85/ VIGILANCE / CESTAT / KOL/2020/573 DATED: 04/11/2024	DR, CESTAT, KOLKATA	Observance of Vigilance Awareness Week 2024 - Reg.		TO (CL)		
694 6/20 24	19/1 1/20 24	F.NO.A- 19(2)/PERS.FILE/ATV- M(J)CESTAT/CHE/2024	(MOHINDER SINGH) DEPUTY	Forwarding of pay fixation order dated 18.10.2024-		TO (Admn)		

		DATED 11.11.2024	REGISTRAR/ HOO	reg				
694 7/20 24	19/1 1/20 24	NIL DATED: 19/11/2024	VED PARKASH. CHUGH , EX COURT MASTER	Request for re- fixation ofmypayw.e.f.01. 01.2006 in view of the Honble Gauhati High Court Judgment dated : 22/08/2024. - Reg.		TO (Adm n)		
694 8/20 24	19/1 1/20 24	F.NO.04/CESTAT/HYD/ TVP/21/260 DATED 11.11.2024	DEPUTU REGISTRAR/ HOO CESTAT, HYDERABAD	forwarding request application dated 30.10.2024 of Sh.T. Viswa Prakash, Ex- Deputy Registrar for issuance of Experience Certificate a/w gist of APAR- REG		TO (CL)		
694 9/20 24	19/1 1/20 24	NIL DATED: 18/11/2024	PARVEEN K. KATARIA P.A. TO M(T)	Forwarding of application for two days CL & one day RH in r/o Honble M(J) - Reg.		TO (Adm n)		
695 0/20 24	19/1 1/20 24	NIL DATED: 19/11/2024	NAMAN SACHAN	Periodic Review of Central Govt. Employees for Strengthening of Administration under Fundamental Rule(FR) 56(j)/(I)& rule 48 of CCS (Pension) Rules, 1972 [now, revised as Rule 42 of CCS - Reg.		TO (CL)		

695 1/20 24	20/1 1/20 24	NIL DATED 14.11.2024	M.S SAJEEV KUMAR (COUNSEL FOR THE APPELLANT)	transfer petition- reg	PA to Registrar			
695 2/20 24	20/1 1/20 24	F.NO.7(STAT)CESTAT/ CAL/06 DATED 04.11.2024	TARAK KUMAR SARKAR, DR, CESTAT, KOLKATA	institution, disposal and pendency for the month of october- 2024-reg.		AR (Comp .)		
695 3/20 24	20/1 1/20 24	F.NO.CESTAT/MUM/A DMN/IDENTITY CARD/2019 DATED 11.11.2024	(MANAS KUMAR SINHA) DEPUTY REGISTRAR	Issuing of MHA Identity Card - reg.		CT section		
695 4/20 24	20/1 1/20 24	NIL	(S.L. PODDAR) COUNSEL FOR THE APPELLANT	covering letter for removal of defects-reg	DR(J)			
695 5/20 24	20/1 1/20 24	F.NO.44/CESTAT/DR/20 16 DATED:14.11.2024	T. K. SARKAR (DY. REGISTRAR)	Photo copy of order dated 13.11.2024	PA to Registrar			
695 6/20 24	20/1 1/20 24	NIL DATED 14.11.2024	(M.M. PARTHIBAN) MEMBER(TE CHNICAL)	Disposal Statement of appeals for the month of october, 2024 CESTAT Mumbai - Reg.	PA			
695 7/20 24	20/1 1/20 24	NIL DATED 06.11.2024	(R.MURALID HAR) MEMBER (JUDICIAL)	monthly disposal statement of appeals october,2024-reg	PA			
695 8/20 24	20/1 1/20 24	NIL DATED 19.11.2024	DY. REGISTRAR/ TECHNICAL OFFICER, (CENTRAL REGISTRY)	Central Registry cause list for Defect Matters - reg	PA			
695 9/20 24	20/1 1/20 24	F.NO.36/CESTAT/KOL/ ROA /2023 DATED 18.11.2024	(T.K. SARKAR) DEPUTY REGISTRAR	Constitution of Bench for ROM application - reg	PA to Registrar			

696 0/20 24	20/1 1/20 24	NIL DATED 19.11.2024	MAHESH KUMAR	Permission for pronouncement of order - reg.	PA to Regist rar			
696 1/20 24	20/1 1/20 24	F.NO.569 NIL DATED 04.11.2024	(T.K. SARKAR) DEPUTY REGISTRAR CESTAT KOLKATA	E-hearing statement for the month of october 2024-reg	PA			
696 2/20 24	20/1 1/20 24	NIL DATED 18.11.2024	DY. REGISTRAR/ TECHNICAL OFFICER, (CENTRAL REGISTRY)	Central Registry cause list for Defect Matters - reg	PA			
696 3/20 24	20/1 1/20 24	NIL DATED 20.11.2024	(P.A. AUGUSTIAN) MEMBER(JU DICIAL)	Extension of period to pronounce reserved order - reg.	PA to Regist rar			
696 4/20 24	20/1 1/20 24	F.NO.10/07/HONBLE PRESIDENT TOUR/CESTAT-24 DATED 18.11.2024	ROHIT KUMAR SHUKLA, DEPUTY REGISTRAR, CESTAT, CHANDIGAR H	posting order with honble president on tour 22.11.2024 to 23- 11-2024-reg	PA			
696 5/20 24	20/1 1/20 24	NIL DATED 19.11.2024	RAVI DATT SHARMA	leave for urgent domestic work on (18/11/2024)-reg		TO (Admn)		
696 6/20 24	20/1 1/20 24	NIL DATED 19.11.2024	RAKSHIT DAHIYA, LDC	leave for urgent work on (18.11.2024)-reg		TO (Admn)		
696 7/20 24	20/1 1/20 24	NIL DATED 19.11.2024	(DR.RACHNA GUPTA) MEMBER JUDICIAL	one day casual leave on 25.11.2024-reg		TO (Admn)		
696 8/20 24	20/1 1/20 24	NIL DATED 08.11.2024	(P.K. CHOUDHAR Y) HONBLE SR.MEMBER CESTAT,MU	certificate of assumption of charge-reg		TO (Admn)		

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696 9/20 24	20/1 1/20 24	F.NO.31/AD/ATD/DR/20 24-25 DATED 14.11.2024	(MANOJ KASHYAP) ASSISTANT REGISTRAR	Forwarding of vacancy circular in context with direct recruitment against posts of senior private secretaries (Sr.ps) and private secretaries (PS) IN THE INCOME TAX APPELLATE TRIBUNAL (ITAT)-REG	Admi nistrat ion Sectio n			
697 0/20 24	20/1 1/20 24	NIL DATED 13.11.2024	ASSISTANT REGISTRAR	Commissioner of central goods and service tax and central excise- delhi south versus M/S SMAAASH LEISURE LIMITED-reg	DR(J)			
697 1/20 24	20/1 1/20 24	NIL DATED 20.11.2024	PAVAN K	Inquiry-does CESTAT Handle Grievances of eauctions conducted by customs dept/GMR Air - reg	AR (Comp .)			
697 2/20 24	20/1 1/20 24	F.NO 36(1)/MISC JUDICIAL/CESTAT/AL LD/2015-PART-II DATED 12.11.2024	(SWAPNIL TIWARI) ASSISTANT REGISTRAR	Approval for permission to Release the file for re- listing - Reg.	PA to Regist rar			
697 3/20 24	20/1 1/20 24	F.NO36(1)/MISC JUDICIAL/CESTAT/AL LD/2015-PART-II DATED 12.11.2024	(SWAPNIL TIWARI) ASSISTANT REGISTRAR	Letter for pronouncement permission - reg	PA to Regist rar			
697 4/20 24	20/1 1/20 24	NIL DATED 11.11.2024	(D.M MISHRA) MEMBER (JUDICIAL)	grant of permission to pronounce reserved order-	PA to Regist rar			

				reg.				
697 5/20 24	20/1 1/20 24	F.NO 36(1)/MISC JUDICIAL/CESTAT/AL LD/2015-PART-II DATED 12.11.2024	(SWAPNIL TIWARI) ASSISTANT REGISTRAR	Letter for pronouncement permission - reg.	PA to Regist rar			
697 6/20 24	20/1 1/20 24	F.NO 36(1)/MISC JUDICIAL/CESTAT/AL LD/2015-PART-II DATED 12.11.2024	(SWAPNIL TIWARI) ASSISTANT REGISTRAR	letter for approval for permission to release the file for re-listing-reg	PA to Regist rar			
697 7/20 24	20/1 1/20 24	NIL DATED 18.11.2024	CHANDIGAR H ADMINISTRA TION HOME DEPARTMEN T (PROTOCOL BRANCH)	security protocol of president sir- reg	PA			
697 8/20 24	21/1 1/20 24	NIL DATED 21.11.2024	DHARAM SINGH MEENA	sub:Request for approval to purchase 10 laptops or similar device for eligible officers of CESTAT-reg		AR (Comp)		
697 9/20 24	21/1 1/20 24	NIL DATED 19.11.2024	ARVIND KUMAR	leave for one day to cast vote (20- 11-2024)		TO (Admn)		
698 0/20 24	21/1 1/20 24	F.NO01/CESTAT/BANG /GEM/ADMN. DATED 21.11.2024	HONBLE SR. MEMBER (I/C)	Sub: pre approval noting F. No. 5(1)/CESTAT/Ba ngalore/Admn/20 24 dated 13.11.2024-reg		AR(B angalo re)		
698 1/20 24	21/1 1/20 24	NIL DATED 11.11.2024	ASSISTANT REGISTRAR	M/s Tarachand Chaudhary Vs. Commissioner of central excise and service tax jaipur- I of central excise and service tax jaipur-1-reg	DR(J)			
698 2/20	21/1 1/20	NIL DATED 20.11.2024	ASSISTANT COMMISSIO	Request to provide Certified	DR(J)			

24	24		NER (REVIEW) CGST, DELHI SOUTH	copy of CESTAT Final Order no. dated -reg				
698 3/20 24	21/1 1/20 24	NIL DATED: 20/11/2024	SONU,MTS	CL on 08/11/2024 & 11/11/2024 - Reg.		TO (Adm n)		
698 4/20 24	21/1 1/20 24	F. NO. A-19011/7/2017- CESTAT-DOR-DOR DATED: 18/11/2024	KULDEEP CHOUDHAR Y US TO THE GOI	Application for postponement of visit to France by Mr. C.J. Mathew, M(T) - Reg.		TO (Adm n)		
698 5/20 24	21/1 1/20 24	NIL DATED: 20/11/2024	JAGDISH CHAND ,MTS	1 day CL on 18/11/2024 - Reg.		TO (Adm n)		
698 6/20 24	21/1 1/20 24	NIL DATED: 12/11/2024	SOMPAL , MTS	5 days Medical leave from 28/10/2024 to 01/11/2024 - Reg.		TO (Adm n)		
698 7/20 24	21/1 1/20 24	NIL DATED: 12/11/2024	SOMPAL , MTS	Joining Report on 04/11/2024 - Reg.		TO (Adm n)		
698 8/20 24	21/1 1/20 24	NIL DATED: 20/11/2024	RIMPY ARORA, UDC	Joining Report on 04/11/2024 - Reg.		TO (Adm n)		
698 9/20 24	21/1 1/20 24	NIL DATED: 20/11/2024	SHANKAR PRASAD MOHANTY, MTS	EL application from 11/11/2024 to 19/11/2024 - Reg.		TO (Adm n)		
699 0/20 24	21/1 1/20 24	NIL DATED: 20/11/2024	SHANKAR PRASAD MOHANTY, MTS	Joining Report on 20/11/2024 - Reg.		TO (Adm n)		
699 1/20 24	21/1 1/20 24	NIL DATED: 19/11/2024	SANDEEP, MTS	Compensatory leave on 20/11/2024 in lieu off 03/11/2024 duty - Reg.		TO (Adm n)		
699 2/20 24	21/1 1/20 24	NIL DATED: 20/11/2024	CHANDER KANTA, SPS	Joining Report on 18/11/2024 - Reg.		TO (Adm n)		
699	21/1	NIL DATED: 19/11/2024	SATPAL	2 days CL from		TO		

3/20 24	1/20 24		SINGH, LDC	21/11/2024 to 22/11/2024 - Reg.		(Adm n)		
699 4/20 24	21/1 1/20 24	NIL DATED: 20/11/2024	JAGDISH CHAND ,MTS	Compensatory leave on 22/11/2024 in lieu off Chowkidar night duty on 16/11/2024 - Reg.		TO (Adm n)		
699 5/20 24	21/1 1/20 24	NIL DATED: 20/11/2024	RAVI DUTT SHARMA, ACCOUNTAN T	2 days EL from 21/11/2024 to 22/11/2024 - Reg.		TO (Adm n)		
699 6/20 24	21/1 1/20 24	F. NO. 53/ VIGILANCE / CESTAT / ALLD / -2018 DATED; 11/11/2024	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	Forwarding prescribed proforma at ' Annexure A ' for Vigilance Awareness Week - 2024 - Reg.		TO (Adm n)		
699 7/20 24	21/1 1/20 24	F. NO. 2(5) / P.F./ S.W. / CESTAT / ALLD / 2022 DATED: 11/11/2024	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	Forwarding leave application in r/o Shri Swapnil Tiwari, AR - Reg.		TO (Adm n)		
699 8/20 24	21/1 1/20 24	NIL DATED: 20/11/2024	PARMOD KUMAR, SPS	1 day CL on 22/11/2024 - Reg.		TO (Adm n)		
699 9/20 24	21/1 1/20 24	NIL DATED: 20/11/2024	CESTAT ADMIN, AHMEDABA D , CL MAHAR M(T)	EL on 25/11/2024 & 27/11/2024 - Reg.		TO (Adm n)		
700 0/20 24	21/1 1/20 24	NIL DATED: 20/11/2024	ARUN KUMAR AGRAWAL & CO. , ADVOCATES & TAX CONSULTAN TS	Prayer for Adjournment for Appeal No. ST/ 51887/ 2024 (DB) - Reg.	DR(J)			
700 1/20 24	21/1 1/20 24	NIL DATED: 20/11/2024	EASTERN ZOANAL BENCH KOLKATA	Virtual Hearing on 28/11/2024 - Reg.	DR(J)			

700 2/20 24	21/1 1/20 24	NIL DATED: 20/11/2024	EASTERN ZOANAL BENCH KOLKATA	Constitution of Bench for ROM application - Reg.	PA			
700 3/20 24	21/1 1/20 24	F. NO. CESTAT / AHD / ORDER RESERVED DATED:20/11/2024	C L MAHAR , M(T)	permission for pronouncement of reserved orders after four months - Reg.	PA to Registrar			
700 4/20 24	21/1 1/20 24	NIL DATED: 21/11/2024	DY.REGISTR AR/ TECHNICAL OFFICER (CENTRAL REGISTRY)	Supplementary Causelist - Reg.	PA			
700 5/20 24	21/1 1/20 24	NIL	RAJEEV TANDON M(T)	Monthly Disposal statement of Appeals (October, 2024) - Reg.	PA			
700 6/20 24	21/1 1/20 24	NIL DATED: 20/11/2024	SATPAL SINGH, MTS	Compensatory leave on 25/11/2024 in lieu off Chowkidar day duty on 15/11/2024 - Reg.		TO (Adm n)		
700 7/20 24	21/1 1/20 24	NIL	SHRI. SHEKHAR SINGH INSPECTOR	service book and personal file-reg		TO (Admn)		
700 8/20 24	21/1 1/20 24	NIL DATED 18.11.2024	(M.AJIT KUMAR)	revised earned leave application of eight days 8.11.24 to 15.11.2024 read as 8.11.24 to 14.11.2024-reg		TO (Admn)		
700 9/20 24	21/1 1/20 24	NIL DATED 18/11/2024	(N. RAJA) SR. PS	EL application of Honble Member (Judicial) Dr. D.M.Misra-reg		TO (Admn)		
701 0/20	21/1 1/20	NIL DATED 20/11/2024	VAISHALI KHARBAND	After availing 1 days Earned		TO (Admn)		

24	24		A	Leave , on19.11.2024 rejoin on 20.11.2024- Reg.)		
701 1/20 24	21/1 1/20 24	NIL DATED 18/11/2024	VAISHALI KHARBAND A	After availing 2 days Earned Leave , from 13.11.2024 to 14.11.2024 and rejoin on 18.11.2024-reg		TO (Admn)		
701 2/20 24	21/1 1/20 24	NIL DATED 21/11/2024	KULDEEP SINGH, MTS	One day C.L on 20.11.2024. - reg.		TO (Admn)		
701 3/20 24	21/1 1/20 24	NIL DATED 21/11/2024	PUSHKAR SINGH	leave for urgent work on 22.11.2024-reg.		TO (Admn)		
701 4/20 24	21/1 1/20 24	NIL DATED 21/11/2024	ASHOK KUMAR	Compensatory leave application - reg.		TO (Admn)		
701 5/20 24	22/1 1/20 24	FILE NO. 9/3/PERS./P.A.K./M(T)/ CHD-2023 DATED 18.11.2024	ROHIT KUMAR SHUKLA, DEPUTY REGISTRAR, CESTAT, CHANDIGAR H	forwarding of leave application in r/o honble shri P.Anjani kumar, member (Technical)-reg		TO (Admn)		
701 6/20 24	22/1 1/20 24	NIL DATED 18.11.2024	(S.S GARG) MEMBER JUDICIAL	Joining Report - reg.		TO (Admn)		
701 7/20 24	22/1 1/20 24	NIL DATED 13.11.2024	(P.ANJANI KUMAR) MEMBER(TE CHNICAL)	Joining Report - reg.		TO (Admn)		
701 8/20 24	22/1 1/20 24	F. NO. A-19 (1) PERS. FILE/SP- AR/CESTAT/CHE/2022 DATED 18.11.2024	MOHINDER SINGH DEPUTY REGISTRAR	pay fixation of Ms. suja B. Pillai, Deputy Registrar (on deputation)- reg		TO (Admn)		
701 9/20 24	22/1 1/20 24	NIL DATED 14.11.2024	ASSISTANT REGISTRAR	Forwarding of leave application in respect of		TO (Admn)		

				honble member (judicial) shri P.K. Choudhary-reg				
702 0/20 24	22/1 1/20 24	NIL DATED 14.11.2024	ANCY CHERIAN	willingness to join the post of court master in CESTAT-Reg		TO (Admn)		
702 1/20 24	22/1 1/20 24	NIL DATED 21.11.2024	ASSISTANT REGISTRAR	forwarding of joining report in respect of honble member (Judicial) shri P.K. Choudhary-reg		TO (Admn)		
702 2/20 24	22/1 1/20 24	NIL DATED 20.11.2024	RAKSHIT DAHIYA, LDC	Leave application on 21.11.2024 - reg.		TO (Admn)		
702 3/20 24	22/1 1/20 24	NIL DATED 21.11.2024	ANJANI (HINDI TRANSLATOR)	5 Days of HPL-reg		TO (Admn)		
702 4/20 24	22/1 1/20 24	NIL DATED 21.11.2024	(MUKESH GUPTA) DEPUTY REGISTRAR	casual leave for 22.11.2024-reg		TO (Admn)		
702 5/20 24	22/1 1/20 24	NIL DATED 21.11.2024	(ARCHANA) STENO GRADE-I	Leave Application for 3 days 27.11.2024 to 29.11.2024-reg		TO (Admn)		
702 6/20 24	22/1 1/20 24	NIL DATED 21.11.2024	(ARCHANA) STENO GRADE-I	CL for one day 20.11.2024		TO (Admn)		
702 7/20 24	22/1 1/20 24	NIL DATED 21.11.2024	GOVIND, STENO GRADE-II	One day EL on 25.11.2024-reg		TO (Admn)		
702 8/20 24	22/1 1/20 24	F.NO A-45(1)MISC.- AR/ADMIN/CHE/2016 DATED 18.11.2024	MOHINDER SINGH DEPUTY REGISTRAR	observation of vigilance week 2024-reg		TO (CL)		
702 9/20 24	22/1 1/20 24	F. NO. 06/15/VIGILANCE/CES TAT/CHD-2020 DATED 13.11.2024	DEPUTY REGISTRAR CESTAT, CHANDIGAR	Observance of Vigilance Week, 2024-reg		TO (CL)		

			H				
703 0/20 24	22/1 1/20 24	NIL DATED 18.11.2024	DEPUTY COMMISSIO NER (REVIEW) GST SOUTH DELHI	Review of CESTAT Final order No. 59411/2024 dated 04.11.2024 in respect of M/S Haamid real Estate Pvt Ltd, 232-B, IIIrd Floor, Okhla Industrial Estate, Phase-II, New Delhi-110020-reg	DR(J)		
703 1/20 24	22/1 1/20 24	NIL DATED 21.11.2024	PREMENDRA OJHA	apeal filed by pawan sone vide dairy no.551602024-reg	DR(J)		
703 2/20 24	22/1 1/20 24	NIL 18.11.2024	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case no.CEAC- 2/2024 Commissioner of CGST (Delhi South) Vs. M/s Air France-reg	DR(J)		
703 3/20 24	22/1 1/20 24	NIL 18.11.2024	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. SERTA-18/2024 Commissioner, CGST Delhi south Vs. Air India Ltd.-reg	DR(J)		
703 4/20 24	22/1 1/20 24	NIL DATED 18.11.2024	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case no. CUSAA-82/2024 Commissioner of Customs (Airport and General), New delhi Vs. M/s Shakti Cargo Movers-reg	DR(J)		
703 5/20 24	22/1 1/20 24	NIL DATED 18.11.2024	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	Case No. CUSAA-90/2023 M/s Bans International Vs. principal Commissioner of	DR(J)		

				customs (import) & Anr.-reg				
703 6/20 24	22/1 1/20 24	F.NO. 23(33)/POSTING /GR- B,C,D/CESTAT/ADMN.- 2012-VOL(VI) NIL DATED 20.11.2024	(MONIKA DEVI) TECHNICAL OFFICER	Office Order - Reg.	PA			
703 7/20 24	22/1 1/20 24	F.NO. 26(45)/MEMO/CESTAT/ ADMN-14/VOL-II DATED 20.11.2024	(MONIKA DEVI) TECHNICAL OFFICER	Memorandum of Mr. Virendra Kumar Sinha CESTAT Mumbai -reg	PA			
703 8/20 24	22/1 1/20 24	F.NO.28(15)/TOUR/CES TAT/ADMIN--10- VOL.II DATED 20.11.2024	(MONIKA DEVI) TECHNICAL OFFICER (ADMN.)	Tour order revised-reg	PA			
703 9/20 24	22/1 1/20 24	NIL DATED 22.11.2024	DHARAM SINGH MEENA	DPC For confirmation of upper division clerk and lower division clerk in cestat-reg		TO (Admn)		
704 0/20 24	22/1 1/20 24	NIL DATED 21.11.2024	ADINATH VETERINAR Y	Request for Extension of hearing date-reg		Custom Branch		
704 1/20 24	22/1 1/20 24	NIL DATED 11.11.2024	REVIEW BRANCH	Final no.58592/2024 dt. 09.09.2024 in the case of M/s nikon india Pvt Ltd.-reg		DR(C ustom)		
704 2/20 24	25/1 1/20 24	NIL DATED 21.11.2024	CESTAT, BANGALORE	noting-reg	CT Sectio n			
704 3/20 24	25/1 1/20 24	NIL DATED 21.11.2024	(ANITHA JAYAKUMAR) SR. P.S.	One day C.L.on 25.11.2024 - reg.		TO (Admn)		
704 4/20 24	25/1 1/20 24	NIL DATED 22.11.2024	SUSHMA RANI PAL	half day on 25.11.2024-reg		TO (Admn)		
704 5/20	25/1 1/20	NIL DATED 22.11.2024	SONU MTS	Compensatory leave on		TO (Admn)		

24	24			21.11.2024 -reg.)		
704 6/20 24	25/1 1/20 24	NIL	SANGEETA MALHOTRA, COURT MASTER.	EL of 2 days 25.11.24 to 26.11.24-reg		TO (Admn)		
704 7/20 24	25/1 1/20 24	NIL	SANGEETA MALHOTRA, COURT MASTER.	EL of 5 days 2.12.24 to 6.12.24-reg		TO (Admn)		
704 8/20 24	25/1 1/20 24	NIL DATED 22.11.2024	ANAND KUMAR	Proposal for amendments in RR for the post of lower clerk in CESTAT-Reg	Admi nistrat ion Sectio n			
704 9/20 24	25/1 1/20 24	NIL DATED 22.11.2024	ANCY CHERIAN	Offer of appointment-reg		TO (Admn)		
705 0/20 24	25/1 1/20 24	NIL DATED 22.11.24	RAKESH KUMAR MTS	leave for one day (21.11.24) and rejoin on (22.11.24)-reg		TO (Admn)		
705 1/20 24	25/1 1/20 24	NIL DATED 22.11.2024	POOJA CESTAT	Leave from 11.11.24 to 22.11.24 and extend the leave period for further 5 days 25.11.24 to 29.11.24-reg		TO (Admn)		
705 2/20 24	25/1 1/20 24	NIL DATED 22.11.2024	NITIN YADAV	Certificate of assumption of charge i.r.o Sh. satish kumar bargujar, superintendent- reg		TO (Admn)		
705 3/20 24	25/1 1/20 24	NIL	DOROTHY JOSEPH, STENO GRADE I	4 days EL from 19.11.24 to 22.11.24 and rejoin on 25.11.24		TO (Admn)		
705 4/20 24	25/1 1/20 24	NIL DATED 25.11.2024	HARSHITA PANDEY	Medical leave-reg		TO (Admn)		
705	25/1	NIL DATED 21.11.2024	(S.D. DAS)	Request for		AR		

5/20 24	1/20 24		STENOGRAPHER, GRADE-I CESTAT KOLKATA	changing status of appeal in view of order numbering thereof-reg		(Comp.)		
705 6/20 24	25/1 1/20 24	NIL DATED 06.11.24	SUPERINTENDENT (CIVIL) FOR ASSISTANT REGISTRAR	Appeal no. 1301/2009-Ex(Br). Decided on 4.09.2009	DR(J)			
705 7/20 24	25/1 1/20 24	NIL DATED 14.11.2024	DEPUTY REGISTRAR/HOO CESTAT, HYDERABAD	Observance of Vigilance Awareness Week, 2024-reg.		TO (CL)		
705 8/20 24	25/1 1/20 24	NIL DATED 21.11.2024	DEPUTY REGISTRAR, CESTAT, AHMEDABAD	Constitution of Bench for listing ROA/ROM applications -reg.	PA to Registrar			
705 9/20 24	25/1 1/20 24	NIL DATED 29.11.2024	DY/ASST. REGISTRAR (CST APPEAL BRANCH)	Central sales Tax Division bench matter) causelist -reg	PA			
706 0/20 24	25/1 1/20 24	F. NO. 29(82)/CESTAT/AHD/A DMN-06 DATED 21.11.2024	(MONIKA DEVI) TECHNICAL OFFICER (ADMN.)	Order Whereas, Shri sujeet Kumar,MTS at CESTAT Ahmedabad has been on leave since 20.11.2023-reg	PA			
706 1/20 24	25/1 1/20 24	NIL DATED 25.11.2024	DY. REGISTRAR/TECHNICAL OFFICER, (CENTRAL REGISTRY.)	Central Registry cause list for Defect Matters -reg	PA			
706 2/20 24	25/1 1/20 24	F. NO. 23(59)/TRANS. GR. A/CESTAT/ADMN.2017 DATED 21.11.2024	(MUKESH GUPTA) DEPUTY REGISTRAR	Office Order - Reg.	PA			
706 3/20	25/1 1/20	NIL DATED 28.11.2024	DY. REGISTRAR/	Central Registry E-Hearing Cause	PA			

24	24		TECHNICAL OFFICER, CENTRAL REGISTRY.	List for Defect Matters- reg,				
706 4/20 24	25/1 1/20 24	NIL DATED 25.11.2024	DY/ASST. REGISTRAR (APPEAL BENCH)	Single Member Bench Matters Causelist - Reg.	PA			
706 5/20 24	25/1 1/20 24	F. NO. 52(1)/DOO&LB/CESTAT/ALD/2018 DATED 19.11.24	(SWAPNIL TIWARI) ASSISTANT REGISTRAR	Difference of opinion matter-reg	PA to Registrar			
706 6/20 24	25/1 1/20 24	F. NO.52(1)/DOO&LB/CESTAT/ALD/2018 DATED 19.11.2024	(SWAPNIL TIWARI) ASSISTANT REGISTRAR	Difference of opinion matter-reg	PA to Registrar			
706 7/20 24	25/1 1/20 24	NIL DATED 25.11.2024	S K SARWAL	Adjournment application-reg	DR(J)			
706 8/20 24	26/1 1/20 24	NIL DATED: 26/11/2024	MICHAEL ROSHAN , ASO (IFU-III)	Budget Matter- Asset Register. - Reg.	Account Section	CT section		
706 9/20 24	26/1 1/20 24	F.NO. G-25014/ MOF / DEA / CCA / IA / HQ / IR -09 / 20-21 (2024- 25) / 985 DATED: 21/11/2024	SR. ACCOUNT OFFICER (IA W - HQ)	Compliance report on accounts of CESTAT, New Delhi for the period from 01.04.2015 to 31.03.2020 - Reg.	Account Section			
707 0/20 24	26/1 1/20 24	F.NO. G-25014/ MOF / DEA / CCA / IA / HQ / IR -09 / 20-21 (2024- 25) / 985 DATED: 21/11/2024	SR. ACCOUNT OFFICER (IA W - HQ)	Compliance report on accounts of CESTAT, New Delhi for the period from 01.04.2015 to 31.03.2020 - Reg.	Account Section			
707 1/20 24	26/1 1/20 24	NIL	RAVI DATT SHARMA , CASH SECTION	Joining Report on 25/11/2024 - Reg.		TO (Admn)		
707 2/20	26/1 1/20	NIL DATED: 25/11/2024	ANIL KUMAR, MTS	1 day CL on 25/11/2024 - Reg.		TO (Admn)		

24	24)		
707 3/20 24	26/1 1/20 24	NIL DATED: 22/11/2024	NISHA , LDC	2 day CL from 20/11/2024 to 21/11/2024 - Reg.		TO (Admn)		
707 4/20 24	26/1 1/20 24	NIL DATED: 22/11/2024	NISHA , LDC	Joining Report on 22/11/2024 - Reg.		TO (Admn)		
707 5/20 24	26/1 1/20 24	NIL	HARISH, LDC	1 day CL on 26/11/2024 - Reg.		TO (Admn)		
707 6/20 24	26/1 1/20 24	NIL DATED: 26/11/2024	DR,CESTAT MUMBAI	Relieving of Shri Ankit Singh, UDC - Reg.		TO (Admn)		
707 7/20 24	26/1 1/20 24	NIL DATED: 26/11/2024	Y. VEDA PRAKASH STENO G-I, CESTAT, HYDERABAD	EL Application - M(T) Shri A.K. Jyotishi From 02/12/2024 to 06/12/2024 - Reg.		TO (Admn)		
707 8/20 24	26/1 1/20 24	NIL DATED: 25/11/2024	RAGINI, UDC	EL from 26/11/2024 to 28/11/2024 - Reg.		TO (Admn)		
707 9/20 24	26/1 1/20 24	NIL DATED: 25/11/2024	RAVISHEKH AR CHAUDHAR Y UDC CESTAT, CHANDIGAR H	Deputation in National Investigation Agency - Reg.		TO (Admn)		
708 0/20 24	26/1 1/20 24	NIL DATED: 26/11/2024	MUKESH GUPTA, DEPUTY REGISTRAR	CGHS Medical Reimbursement Claim Form - Reg.		TO (Admn)		
708 1/20 24	26/1 1/20 24	NIL DATED: 26/11/2024	BUDH SAIN, MTS	2 days EL from 02/12/2024 & 03/12/2024 - Reg.		TO (Admn)		
708 2/20 24	26/1 1/20 24	NIL DATED: 26/11/2024	BUDH SAIN, MTS	2 day EL from 20/11/2024 to 21/11/2024 with Joining Report on 22/11/2024- Reg.		TO (Admn)		
708 3/20	26/1 1/20	F. NO. PF / PS / CESTAT / MUM/	MANAS KUMAR	Forwarding of LDC in r/o Shri		TO (Admn)		

24	24	ADMN/2022 / 510 DATED: 18/11/2024	SINHA, DR, CESTAT, MUMBAI	Parveen Sihag, UDC - Reg.)		
708 4/20 24	26/1 1/20 24	F. NO. CESTAT / AHD / PER / 78 / 2012 / 401 DATED: 21/11/2024	UMA SHANKAR VERMA , DR CESTAT, AHMEDABA D	Serving of Head Quarter order dated 21.11.2024 in r/o Shri Sujeet Kumar, MTS, CESTAT, Ahmedabad - Reg.	TO (Admn)		
708 5/20 24	26/1 1/20 24	NIL DATED: 18/11/2024	AKURATHI KOTESWER RAO	Willingness to join the post of Court Master Selection Post - XI- 2023, Post Code - SR 1123 - Reg.	TO (Admn)		
708 6/20 24	26/1 1/20 24	F. NO. 1 / 2 / 2022- CHSL-2020 (NOM.) DATED: 21/11/2024	ASHESH CHOUDHAR Y TO THE GOVT. OF INDIA	Combined Higher Secondary Level Examination, 2020 - Forwarding dossier of selected candidates for the post of LDC - Reg.	TO (Admn)		
708 7/20 24	26/1 1/20 24	NIL DATED: 25/11/2024	DEVENDER KUMAR GROVER	EL from 26/11/2024 to 27/11/2024 - Reg.	TO (Admn)		
708 8/20 24	26/1 1/20 24	NIL	ANKIT LDC	Joining Report on 22/11/2024 - Reg.	TO (Admn)		
708 9/20 24	26/1 1/20 24	NIL	ANKIT, LDC	4 days Leave from 25/11/2024 to 28/11/2024 - Reg.	TO (Admn)		
709 0/20 24	26/1 1/20 24	NIL DATED: 25/11/2024	RAKESH KUMAR VERMA, HEAD CLERK	1 day EL on 22/11/2024 - Reg.	TO (Admn)		
709 1/20	26/1 1/20	NIL DATED: 25/11/2024	RAJU KUMAR, MTS	2 days CL from 28/11/2024 to	TO (Admn)		

24	24			29/11/2024 - Reg.)		
709 2/20 24	26/1 1/20 24	NIL DATED: 25/11/2024	SATPAL SINGH, L.D.C.	2 days CL on 26/11/2024 to 27/11/2024 - Reg.		TO (Admn)		
709 3/20 24	26/1 1/20 24	NIL DATED: 25/11/2024	CHANDER KANTA, SPS	1 day CL on 29/11/2024 - Reg.		TO (Admn)		
709 4/20 24	26/1 1/20 24	F. NO. CH2070361629624 DATED: 14/11/2024	GOVT. OF INDIA , MINISTRY OF EXTERNAL AFFAIRS REGIONAL PASSPORT OFFICE, CHANDIGAR H	Confirmation of Identity Certificate (NOC) issued in r/o Shri/ Smt/ Ku: Anjani Kumar Pul Yakula - Reg.		TO (Admn)		
709 5/20 24	26/1 1/20 24	NIL DATED: 25/11/2024	BHAVNA SINGH, UDC	Updation of family Form and marriage declaration form - Reg.		TO (Admn)		
709 6/20 24	26/1 1/20 24	NIL	PANKAJ KUMAR MALLICK, LIA, CESTAT, NEW DELHI	APAR from 01.01.2019 to 31.12.2019 - reg.		TO (Admn)		
709 7/20 24	26/1 1/20 24	NIL	PANKAJ KUMAR MALLICK, LIA, CESTAT, NEW DELHI	APAR from 01.01.2020 to 31.12.2020 - Reg.		TO (Admn)		
709 8/20 24	26/1 1/20 24	NIL	HEERA LAL, THREE WHEELER DRIVER	APAR from 01.01.2023 to 31.12.2023 - Reg.		TO (Admn)		
709 9/20 24	26/1 1/20 24	NIL DATED: 25/11/2024	SANTOSH KUMAR TIWARI, DEPUTY REGISTRAR	Forwarding of APAR in r/o Shri Amit Kumar UDC - Reg.		TO (Admn)		
710	26/1	F. NO. 09/11/ROA-	MR. R. K.	Forwarding 2nd	DR(J)			

0/20 24	1/20 24	ROM/JUDL./CESTAT/C HD-2023 DATED 22.11.2024	SHUKLA, DR, CESTAT, CHANDIGAR H	folder of appeal M/s. Singla Polymers vs. Commr. of CE - Delhi -III having appeal No. E/54076/2014 - DB alongwith copy of ROA application - reg.				
710 1/20 24	26/1 1/20 24	NIL	MR. BHAGWAN SINGH, PROPRIETOR , M/S. RAJVEER CONSTRUCTI ON COMPANY	Request for updating Firm address and consultant details in ST/50296/2024 (DB)	DR(J)			
710 2/20 24	26/1 1/20 24	NIL DATED: 21/11/2024	MAMTA SO (ADM) FOR DIRECTOR GENERAL	Service verification and contribution CGEGIS certificate in r/o Ms. Dorothy Joseph - Reg.	TO (Admn)			
710 3/20 24	26/1 1/20 24	F. NO. 77/PERSN / CESTAT / KOL / 2023 / 178 / 579 DATED: 20/11/2024	K. ANPAZHAKA N M(T), CESTAT, KOLKATA.	Intimation regarding further payment w.r.t. purchase of immovable property - Reg.	TO (CL)			
710 4/20 24	26/1 1/20 24	NIL DATED: 25/11/2024	PAVAN K	CESTAT Handle Grievances of eAuctions conducted by Customs Dept / GMR Air Cargo - Reg.	AR (Comp.)			
710 5/20 24	26/1 1/20 24	MCC-86/2023/SCS/1607 DATED 13.11.2024	JOINT REGISTRAR(M), HIGH COURT OF MADHYA	Supreme Court Civil Appeal No. 4211 of 2023 (Commissioner, CGST and	DR(J)			

			PRADESH, INDORE	Central Excise vs. WWS Sky Shop (P) Ltd.) arising out of High Court CEA No. 74 of 2018				
710 6/20 24	26/1 1/20 24	NIL DATED: 22/11/2024	BINU TAMTA CESTAT, NEW DELHI	Application for grant of advance of T.A / DA on Official Tour - Reg.	Accou nt Sectio n			
710 7/20 24	26/1 1/20 24	NIL	KRITIKA BISHT , PA TO PRESIDENT , STENOGRAP HER	Leave application for preparation of Examination - Reg.	CT Sectio n			
710 8/20 24	26/1 1/20 24	F. NO. E/75076/2014/580 DATED 20.11.2024	DR, CESTAT, KOLKATA	Forwarding of files for hearing through virtual mode on 28.11.2024 in respect of E/ROA/51282/20 16 (E/54076/2014) - Singla Polymer vs. CCE-Delhi - III	DR(J)			
710 9/20 24	26/1 1/20 24	NIL DATED 15.11.2024	M/S. MONITO ENTERPRISE, PARTNER/AP PLICANT, JITENDRA CHUNILAL SHAH	Value bonds 83 to 87 of 2000 conveyed in favour of Honble President of India non maintainable against CTH award to make out of charge of custom area accrues ground rent notice by IAAI	PA to Regist rar			
711 0/20	27/1 1/20	NIL DATED 26.11.2024	STATE PROTOCOL	836 PRESIDENT CESTAT	CT Sectio			

24	24		MADHYA PRADESH	KHAJURAHO - REG	n			
711 1/20 24	27/1 1/20 24	F.NO. 23(33)/POSTING/GR/B. C.D/CESTAT/ADMN.- 2017-VOL(IV) DATED 25.11.2024	(MONIKA DEVI) TECHNICAL OFFICER	Office Order - Reg.	PA	TO (Admn)		
711 2/20 24	27/1 1/20 24	DATED 25.10.24	(M.K. BAJPAI) DIRECTOR OF AIRWORTHINESS	Certificate of assumption of charge - reg.		TO (Admn)		
711 3/20 24	27/1 1/20 24	NIL DATED 27.11.2024	AJAY KUMAR, LDC	Half day C.L. application on 27.11.24- reg,		TO (Admn)		
711 4/20 24	27/1 1/20 24	NIL	SUSHMA RANI PAL	After availing 1 day Leave, on 25.11.2024 rejoin on 26.11.2024- Reg.		TO (Admn)		
711 5/20 24	27/1 1/20 24	NIL DATED 26.11.2024	C J MATHEW, MEMBER (TECHNICAL)	EL for 8 days from (16.12.24 to 24.12.24)-reg		TO (Admn)		
711 6/20 24	27/1 1/20 24	NIL DATED 26.11.2024	ARVIND KUMAR	after 20 days of leave rejoin on 26.11.24		TO (Admn)		
711 7/20 24	27/1 1/20 24	NIL DATED 26.11.2024	GOVIND STENO GR. II	After availing 1 days Earned Leave , on 25.11.2024 rejoin on 26.11.2024- Reg.		TO (Admn)		
711 8/20 24	27/1 1/20 24	NIL DATED 25.11.2024	VICKY, MTS	one day CL on 24.11.2024 due to fever-reg		TO (Admn)		
711 9/20 24	27/1 1/20 24	NIL DATED 26.11.2024	RAVI DATT SHARMA	leave on 26.11.24 due to urgent work at home-reg		TO (Admn)		
712 0/20 24	27/1 1/20 24	NIL DATED 25.11.2024	(J.K. GOLAY) SPS TO HONBLE PRESIDENT	CL on 22.11.24 due to some personal work-reg		TO (Admn)		

712 1/20 24	27/1 1/20 24	NIL DATED 26.11.24	CHANDER KANTA, SPS	Medical Reimbursement claim form-reg		TO (Admn)		
712 2/20 24	27/1 1/20 24	NIL DATED 26.11.2024	ARCHANA, STENO GRADE - I	Two days C.L. application on 27th and 28th november due to celebration of son first birthday-reg		TO (Admn)		
712 3/20 24	27/1 1/20 24	NIL DATED 26.11.2024	JASBIR SINGH, COURT MASTER	After availing 1 days Earned Leave , on 25.11.2024 rejoin on 25.11.2024-reg		TO (Admn)		
712 4/20 24	27/1 1/20 24	NIL DATED 26.11.2024	SURAJ SINGH , MTS	one day leave on 27.11.2024-reg		TO (Admn)		
712 5/20 24	27/1 1/20 24	NIL DATED 26.11.2024	HIRA LAL	2 days C.L. from 27 and 28 november, 2024 - reg.		TO (Admn)		
712 6/20 24	27/1 1/20 24	F. NO. 5(2)/S.S/CM/CESTAT/A LLD/2024 DATED 22.11.2024	ASSISTANT REGISTRAR	forwarding of intimation regarding various post of Sh. shekhar singh, court master-reg		TO (Admn)		
712 7/20 24	27/1 1/20 24	F.NO 18(1)/ MISC/CESTAT/ALD/20 15-PART V DATED 22.11.2024	ASSISTANT REGISTRAR	form of option for pay fixation on promotion-reg		TO (Admn)		
712 8/20 24	27/1 1/20 24	F.NO: 4(3)/PF/NS/STENO- II/CESTAT/ALLD/2018 DATED 22.11.2024	ASSISTANT REGISTRAR	Forwarding of application for the post of Court Master Officer on deputation-reg		TO (Admn)		
712 9/20 24	27/1 1/20 24	F. NO.1(4)/P.K.C/M(J)/PF/ CESTAT/ALLD/2023 DATED 21.11.2024	ASSISTANT REGISTRAR	Forwarding of joining report in respect of honble member (judicial) shri P.K. Choudhary-reg		TO (Admn)		
713	27/1	NIL DATED 26.11.2024	SOURAV	Requesting for	Accou			

0/20 24	1/20 24		CHINI	communication of last pay certificate of shri sourav chini-reg	nt Section			
713 1/20 24	27/1 1/20 24	NIL	JUSTICE DILIP GUPTA	Travelling allowance bill for tour-reg	Accou nt Section			
713 2/20 24	27/1 1/20 24	F.NO 01/CESTAT/BANG/GE M/ADMN.	CESTAT, BANGALORE	pre-approval letter F.No 5(1)/CESTAT/Bangalore/Admn./2024 dated 13.11.2024-reg		CT sectio n		
713 3/20 24	27/1 1/20 24	NIL DATED 26.11.2024	CESTAT, BANGALORE	noting for approval, CESTAT, Bangalore-reg		CT sectio n		
713 4/20 24	27/1 1/20 24	NIL DATED 26.11.2024	BHAVNA SINGH, UDC	addition in CGHS Card-reg		CT sectio n		
713 5/20 24	27/1 1/20 24	NIL DATED 26.11.2024	SERVESH KUMAR	Resolution for pre-deposit amount issue-reg	DR(J)			
713 6/20 24	27/1 1/20 24	NIL DATED 25.11.2024	(SUGRIVE MEENA) PR. COMMISSIO NER OF CUSTOMS(PR EV.)	request to clubbing of appeals on similar issue-reg	DR(J)			
713 7/20 24	27/1 1/20 24	NIL DATED 25.11.2024	SHIVPRASAD MOURYA	fixation of date personal hearing-reg	DR(J)			
713 8/20 24	27/1 1/20 24	F. NO. CESTAT/MUMBAI/EB/ 2024 DATED 26.11.2024	DEPUTY REGISTRAR, CESTAT, MUMBAI	Listing of ROA/ROM Application Excise DB-reg	PA to Regist rar			
713 9/20 24	27/1 1/20 24	F.NO 23(51)/TRANS./CESTAT /ADMN.2023 DATED 22.11.2024	(MONIKA DEVI) TECHNICAL OFFICER	Office Order - Reg.	PA			
714 0/20	27/1 1/20	NIL DATED 19.11.2024	AJAY SHARMA	Permission for pronouncement of	PA to Regist			

24	24		MEMBER (JUDICIAL)	orders - reg.	rar			
714 1/20 24	28/1 1/20 24	NIL DATED 28.11.2024	DHARAM SINGH MEENA	Re: purchase of 10 laptops for eligible officers CESTAT-reg		AR (Comp)		
714 2/20 24	28/1 1/20 24	NIL DATED 27.11.2024	RAVI DATT SHARMA	leave on 27.11.24 for urgent work at home -reg		TO (Admn)		
714 3/20 24	28/1 1/20 24	NIL DATED 25.11.2024	HEMANT KUMAR, STENO GRADE I	Joining Report - reg.		TO (Admn)		
714 4/20 24	28/1 1/20 24	NIL DATED 27.11.2024	PARMOD KUMAR, SENIOR PRIVATE SECRETARY	one day cl on 26.11.2024 due to some personal work-reg		TO (Admn)		
714 5/20 24	28/1 1/20 24	NIL DATED 27.11.2024	JAGDISH CHAND , M.T.S.	one day Cl on 25.11.2024-reg		TO (Admn)		
714 6/20 24	28/1 1/20 24	NIL DATED 25.11.2024	(P.A. AUGUSTIAN) MEMBER(JU DICIAL)	Joining Report - reg.		TO (Admn)		
714 7/20 24	28/1 1/20 24	NIL DATED 16.11.2024	ASSISTANT REGISTRAR	Principal Commissioner of Customs Vs M/S Giriraj Propmart Private Limited- reg		TO (CR)		
714 8/20 24	28/1 1/20 24	NIL DATED 27.11.2024	LEGAL	Demand Draft For ST5 and Misc Application-reg	DR(J)			
714 9/20 24	28/1 1/20 24	NIL DATED 27.11.2024	MUSKAN GUPTA	felling/cutting of tress-reg	PA to Regist rar			
715 0/20 24	28/1 1/20 24	NIL DATED 27.11.2024	KRITIKA STENO	Regarding permission to delete the uploaded order sheet from the website. - reg.	PA to Regist rar			

715 1/20 24	28/1 1/20 24	NIL DATED 27.11.2024	CESTAT MUMBAI	E-Hearing Cause list - reg.	PA			
715 2/20 24	28/1 1/20 24	NIL DATED 27.11.2024	HEMANT KUMAR, STENO GRADE I	Request regarding permission for making correction in the order sheet bearing Appeal Diary No. 50810 of 2024-reg	PA to Regist rar			
715 3/20 24	28/1 1/20 24	NIL DATED 28.11.2024	MONIKA DEVI	CL from 02.12.2024 to 05.12.2024 due to urgent work-reg		TO (Admn)		
715 4/20 24	28/1 1/20 24	NIL DATED 28.11.2024	JOHNSON CHACKO, UDC	request for permission to undergo a medical follow-up treatment and permission to T.A for medical examination at CMC Vellore (Tamil nadu) from 04.12.2024 to 06.12.2024-reg		TO (Admn)		
715 5/20 24	28/1 1/20 24	NIL DATED 28.11.2024	RIMPY ARORA, UDC	regarding permission to avail ltc-reg		TO (Admn)		
715 6/20 24	28/1 1/20 24	NIL DATED 28.11.2024	(VASA SESHAGIRI RAO) MEMBER(TE CHNICAL)	one day CL on 29/11/2024-REG		TO (Admn)		
715 7/20 24	28/1 1/20 24	NIL	IN RESPECT OF BINEESH KUMAR K.S.	MTNL Telephone bill-reg	Accou nt Sectio n			
715 8/20 24	28/1 1/20 24	NIL	DEPUTY REGISTRAR, CESTAT, KOLKATA	allotment of budget under head allowance-reg	Accou nt Sectio n			
715	28/1	NIL	COORDINATI	Filling the data of		TO		

9/20 24	1/20 24		ON CVC	VAW 2024 Po REPORT IN VAW Portal-Reg		(CL)		
716 0/20 24	28/1 1/20 24	NIL DATED 27.11.2024	CJ MATHEW M(T)	Not in the position to attend the seminar organized by chartered accountants of india on 21 december 2024- reg		SPS to Honbl e Presid ent		
716 1/20 24	28/1 1/20 24	NIL DATED 28.11.2024	CESTAT, MUMBAI	Constitution of Bench - reg,	PA to Regist rar			
716 2/20 24	28/1 1/20 24	NIL DATED 28.11.2024	SHRI SUDHAKARA N ADUTHILA	final order nos 86254- 86627/2024 dated 24/10/2024 dictated by honble president-reg		AR (Comp .)		
716 3/20 24	29/1 1/20 24	NIL DATED 06.12.2024	DY/ASST. REGISTRAR (CST APPEAL BRANCH)	Central sales tax Division Bench Matters causelist- reg	PA			
716 4/20 24	29/1 1/20 24	NIL DATED 27.11.2024	CESTAT, MUMBAI	Constitution of Bench - reg,	PA to Regist rar			
716 5/20 24	29/1 1/20 24	NIL DATED 28.11.2024	SHENAJ BANO, STENO I	Regarding permission to delete the uploaded order sheet from the website. - reg.	PA to Regist rar			
716 6/20 24	29/1 1/20 24	NIL DATED 27.11.2024	MONIKA DEVI (TECHNICAL OFFICER) (ADMN)	Relieving Order - reg.	PA			
716 7/20 24	29/1 1/20 24	NIL DATED 26.11.2024	MONIKA DEVI (TECHNICAL OFFICER) (ADMN)	Office Order - Reg.	PA			

			ADMN)					
716 8/20 24	29/1 1/20 24	NIL DATED 28.11.2024	CESTAT, BANGALORE	Fwd of reply for letter of expenditure sanction-reg		CT sectio n		
716 9/20 24	29/1 1/20 24	F.NO.A- 19(2)/PERS.FILE/MS- DR/CHE/2021 DATED- 22.11.2024	(MOHINDER SINGH) DEPUTY REGISTRAR	forwarding of application on deputation basis- reg		TO (Admn)		
717 0/20 24	29/1 1/20 24	NIL DATED 28.11.2024	(DR. SUVENDU KUMAR PATI) MEMBER(JU DICIAL)	request for grant of one day casual leave on 2 december 2024 along with permission to avail public holidays and to leave the headquarters-reg		TO (Admn)		
717 1/20 24	29/1 1/20 24	NIL DATED 29.11.2024	MANOJ KUMAR SHARMA	one day leave on 22.11.2024-reg		TO (Admn)		
717 2/20 24	29/1 1/20 24	NIL DATED 29.11.2024	NITISH KUMAR, LDC	2 days of CL on 27.11.2024 to 28.11.2024-reg		TO (Admn)		
717 3/20 24	29/1 1/20 24	NIL DATED 25.11.2024	RAVISHEKH AR CHAUDHAR Y UDC CESTAT, CHANDIGAR H	Deputation in National Investigation Agency - Reg.		TO (Admn)		
717 4/20 24	29/1 1/20 24	NIL DATED 22.11.2024	(AGAM KUMAR) UNDER SECRETARY (P&P)	Recruitment through SSC- Imbalance in regional representation-reg		TO (Admn)		
717 5/20 24	29/1 1/20 24	NIL DATED 25.11.2024	ASSISTANT REGISTRAR	commissioner of central excise indore Vs M/S wws sky shop (P) Ltd.-reg	DR(J)			
717	29/1	NIL DATED 20.11.2024	RAJEEV	Monthly disposal	PA			

6/20 24	1/20 24		TANDON M(T)	statement of appeals october/2024-reg				
717 7/20 24	29/1 1/20 24	F.NO.C- 20(1)COMPLIANCE REPORT TO HQ/CESTAT/CHE/2023 DATED 25.11.2024	(G.SHRIDHA R) SENIOR PRIVATE SECRETARY	Certificate - reg,	PA			
717 8/20 24	29/1 1/20 24	NIL DATED 02.12.2024	DY. REGISTRAR/ TECHNICAL OFFICER, CENTRAL REGISTRY.	Central Registry cause list for Defect Matters- reg	PA			
717 9/20 24	29/1 1/20 24	NIL DATED 02.12.2024	DY/ASST. REGISTRAR (APPEAL BENCH)	Single Member Bench Matters Causelist - Reg.	PA			
718 0/20 24	29/1 1/20 24	NIL DATED 29.11.2024	KRIKA STENO	regarding permission to delete the uploaded order sheet from the website -reg	PA to Regist rar			
718 1/20 24	29/1 1/20 24	NIL DATED 29.11.2024	PARMOD KUMAR, SPS	correction in the order sheet uploaded	PA to Regist rar			
718 2/20 24	29/1 1/20 24	NIL DATED 29.11.2024	MAHESH KUMAR	Permission for pronouncement of orders - reg.	PA to Regist rar			
718 3/20 24	29/1 1/20 24	NIL DATED 29.11.2024	CJ MATHEW M(T)	Permission for pronouncement of orders - reg.	PA to Regist rar			
718 4/20 24	29/1 1/20 24	NIL DATED 29.11.2024	RAKESH KUMAR VERMA	half day CL on 29.11.2024-reg		TO (Admn)		
718 5/20 24	29/1 1/20 24	NIL DATED 29.11.2024	RIMPY ARORA, UDC	Regarding TA/DA during transfer		TO (Admn)		
718 6/20 24	29/1 1/20 24	NIL DATED 29.11.2024	CHANDER KANTA, SPS	cancel the cl on 29.11.2024 which applied on 25.11.2024-reg		TO (Admn)		

718 7/20 24	29/1 1/20 24	NIL DATED 27.11.2024	PRADEEP TOMAR, UDC,	one day CL on 27/11/2024-reg		TO (Admn)		
718 8/20 24	29/1 1/20 24	NIL DATED 26.11.2024	KULDEEP CHAUDHAR Y UNDER SECRETARY TO THE GOVERNME NT OF INDIA	extension of time granted to join the post of member,CESTAT -reg.		TO (Admn)		
718 9/20 24	29/1 1/20 24	NIL	JITENDER, MTS	EL from 20.10.24 to 03.11.24 (5 days)and 04.11.24 to 28.11.24(25 days)-reg		TO (Admn)		
719 0/20 24	29/1 1/20 24	NIL DATED 21.11.2024	(S.D.DAS) STENOGRAP HER, GRADE- I CESTAT,KOL KATA	request for changing status of appeal in view of order numbering thereof-reg		AR (Comp .)		
719 1/20 24	29/1 1/20 24	F.NO. CUSTOMS APPEAL NO. 76920/2019 DATED 21/11/2024	(T.K.SARKAR) DEPUTY REGISTRAR	making the status in the website pending of c/76920/2019-reg.		AR (Comp .)		
719 2/20 24	29/1 1/20 24	F.NO.CUSTOMS APPEAL NO. 76920/2019 DATED 04/10/2024	(T.K. SARKAR) DEPUTY REGISTRAR	making the status in the website pending of c/76920/2019-reg.		AR (Comp .)		
719 3/20 24	29/1 1/20 24	NIL DATED 28/11/2024	LALIT KUMAR, LDC	One day C.L. on 29.11.2024 - reg.		TO (Admn)		
719 4/20 24	29/1 1/20 24	NIL	ANKIT LDC	After availing 4 days Earned Leave , from 25.11.24 to 28.11.24 joined office on 29.11.2024-reg		TO (Admn)		
719 5/20 24	29/1 1/20 24	NIL	DEVENDER KUMAR GROVER	After availing 2 days Earned Leave , from 26.11.24 to		TO (Admn)		

				27.11.24 rejoin on 28.11.24-reg				
719 6/20 24	29/1 1/20 24	NIL DATED 28.11.2024	(P.A. AUGUSTIAN) MEMBER(JU DICIAL)	Creation of NPS/CPF Account-reg		TO (Admn)		
719 7/20 24	29/1 1/20 24	NIL DATED 29/11/2024	SOURAV CHINI	Request for correction of last pay certificate and verification of unpaid amount- reg		TO (Admn)		
719 8/20 24	29/1 1/20 24	NIL DATED 29.11.2024	CESTAT, HYDERABAD	Forwarding of request application of Sh. A.Koteshwar Rao, MTS-REG		TO (Admn)		
719 9/20 24	29/1 1/20 24	F.NO. 04/CESTAT/HYD/AKR/ 18 DATED 29.11.2024	DEPUTY REGISTRAR, (HOO) CESTAT,HYD ERABAD	Forwarding of request application dt 28.11.2024 of sh. A..Koteswar Rao, MTS for acceptance of his technical resignation and issuance of reliving order of the post of MTS- REG		TO (Admn)		
720 0/20 24	29/1 1/20 24	NIL	RIMPY ARORA, UDC	Travelling allowance bill for transfer -REG	Accou nt Sectio n			
720 1/20 24	29/1 1/20 24	NIL DATED 27.11.2024	BHANU MEHTA, STENO	resignation from the post of stenographer		TO (Adm)		
720 2/20 24	29/1 1/20 24	NIL DATED 11.11.2024	SAMPARK CBIC	Request for providing data for printing of sampark -2025- reg		CT sectio n		